

JUSTICE (RETD.) R.M. LODHA COMMITTEE
(IN THE MATTER OF PACL LIMITED)

**SEBI BHAVAN, PLOT NO C4-A, G BLOCK, BANDRA KURLA
COMPLEX, BANDRA EAST, MUMBAI – 400 051**

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES
Howrah, West Bengal

Tender Document No: JRMLC/WB/HWH_1

14 October 2026

DEFINITIONS

Agency	As defined in Clause 1.1
Bidder	As defined in Clause 2.5
Bid Form	As defined in Clause 2.8(i)
Bidder's Manual	As defined in Clause 2.10(v)
Committee	As defined in Clause 1.1
Company	As defined in Clause 1.1
Consortium	As defined in Clause 2.5(i)
EMD	As defined in Clause 2.7(i)
E-Auction Service Provider	As defined in Clause 1.11
Governmental Instrumentality	As defined in Clause 2.5(i)
Intimation	As defined in Clause 2.13
Lead Member	As defined in Clause 2.5(ii)
Notice of Sale	As defined in Clause 2
Order	As defined in Clause 1.1
Property(ies)	As defined in Clause 1.1
Portal	As defined in Clause 1.11
Proof of Address	As defined in Clause 2.8(i) (d)
Reserve Price	As defined in Clause 2.4
SEBI	As defined in Clause 1.1
Subsequent Orders	As defined in Clause 1.10 (ii)
Successful Bidder	As defined in Clause 2.13
Hon'ble Supreme Court	As defined in Clause 1.1
Technically Qualified Bidders	As defined in Clause 2.9 (ii)
Tender Document	As defined in Clause 1.3

1. BACKGROUND AND IMPORTANT INFORMATION

- 1.1 The Hon'ble Supreme Court of India ("**Hon'ble Supreme Court**"), *vide* an order dated February 02, 2016 passed in Civil Appeal Nos. 13301/2015 titled *Subrata Bhattacharya vs. Securities and Exchange Board of India* ("**the Order**"), directed the Securities and Exchange Board of India ("**SEBI**") to constitute a committee for disposing of the land/ properties purchased by PACL Limited ("**the Company**") so that the sale proceeds can be paid to the investors, who have invested their funds in the Company. The Hon'ble Supreme Court further directed that Hon'ble Shri Justice (Retd) R.M. Lodha, former Chief Justice of India, would be the Chairman of the said committee. The Justice (Retd) R.M. Lodha Committee (in the matter of PACL Limited), the committee so constituted by the SEBI ("**the Committee**"), has engaged the services of SBI Capital Markets Limited ("**Agency**") to assist the Committee in connection with the sale of the Company's properties specified in **Annexure 1** of the Tender Document ("**the Properties**"), through a tender platform on an 'as is where is, whatever there is' basis. The Committee is not the owner of the Properties. The Committee reserves the right to take appropriate steps, including lodging criminal complaint with police/ Central Bureau of Investigation, if any person(s) are found acting in concert for the purpose of delaying or defeating the auction process as approved by the Hon'ble Supreme Court.
- 1.2 No person associated with PACL Limited in any manner whatsoever shall be permitted to bid. Bidders shall submit a declaration that they are not a 'related party' of PACL Limited and/ or its group/ associate companies and/ or its director(s), whether past or present, and/ or its promoter(s). For the purpose of this clause, 'related party' shall mean any individual or entity, including, but not limited to, a company, firm, partnership, agent, proprietorship, etc., in any manner connected directly or indirectly with and/ or controlled by PACL Limited and/ or its group/ associate companies and/ or its director(s), whether past or present, and/ or its promoter(s). In the event the Committee discovers or is of the opinion that Bidder is a 'related party' as aforesaid, the Committee shall be entitled to reject such Bidder's bid and/ or terminate/ cancel the sale and to forfeit the EMD and/ or any other monies deposited by such Bidder without notice to the Bidder.
- 1.3 The information contained in this tender document for sale of the Properties ("**the Tender Document**") or subsequently provided to Bidder(s), in documentary or any other form by or on behalf of the Committee and/ or any of its advisors, is provided to Bidder(s) on the terms and conditions set out in the Tender Document.
- 1.4 The Tender Document is neither an agreement nor an offer by the Committee to the prospective Bidders or any other person. The purpose of the Tender Document is to provide interested parties with information that may be useful to them in making their bids pursuant to the Tender Document. The Tender Document may not be appropriate for all persons and it is not possible for the Committee and its advisors to consider the investment objectives, financial situation and particular needs of each party who reads or uses the Tender Document. The assumptions, assessments, statements and information contained in the Tender Document may not be complete, accurate, adequate or correct. Each Bidder should, therefore, conduct its own investigations and analysis and should check the accuracy, adequacy, correctness, reliability and completeness of the assumptions, assessments, statements and information contained in the Tender Document and obtain independent advice from appropriate sources before submitting a bid.
- 1.5 Information provided in the Tender Document to the Bidder(s) has been collated from several sources some of which may depend upon interpretation of applicable law. The information given is not intended to be an exhaustive account of statutory requirements and should not be regarded as complete.
- 1.6 The Committee and its advisors make no representation or warranty and shall have no liability

to any person, including any Bidder under any law, statute, rules or regulations or tort, principles of restitution or unjust enrichment or otherwise for any loss, damages, cost or expense which may arise from or be incurred or suffered on account of anything contained in the Tender Document or otherwise, including the accuracy, adequacy, correctness, completeness or reliability of the Tender Document and any assessment, assumption, statement or information contained therein or deemed to form part of the Tender Document or arising in any way from participation in the tender process.

- 1.7 The Committee may, in its absolute discretion, but without being under any obligation to do so, update, amend or supplement the information, process or assumptions contained in the Tender Document.
- 1.8 The issue of the Tender Document does not imply that the Committee is bound to select a Bidder, Technically Qualified Bidder or Successful Bidder and the Committee reserves the right (without incurring any liability) to reject all or any of the Bidders, Technically Qualified Bidder or Successful Bidder or bids at its sole discretion.
- 1.9 Each Bidder shall bear all its costs associated with or relating to the preparation and submission of its bid including but not limited to preparation, copying, postage, delivery fees, expenses related to the submitting bids, expenses associated with any site visits, due diligence etc., if any, or any other costs incurred in connection with or relating to its bid including EMD. Should the Committee require any clarifications or further submissions or additional documents from the Bidder, the same shall also be provided/ submitted/ furnished by the Bidder in a timebound manner and the Bidder shall bear all costs associated with the providing/ submitting/ furnishing such further submissions or additional documents.
- 1.10 The sale of the Properties will be conducted in terms of:
 - (i) Order(s) of the Hon'ble Supreme Court;
 - (ii) Orders dated April 05, 2016, July 25, 2016 and August 08, 2024 passed by the Hon'ble Supreme Court in Civil Appeal No 13301/2015 together with any other subsequent order(s) that may be passed by the Hon'ble Supreme Court in Civil Appeal No 13301/2015 titled *Subrata Bhattacharya vs. Securities and Exchange Board of India* and other connected matters (hereinafter collectively referred to as the “**Subsequent Orders**”);
 - (iii) Provisions of applicable laws; and
 - (iv) Terms and conditions of the Tender Document/ Notice of Sale.
- 1.11 C1 India Private Limited has been appointed as the tender service provider (“**E-Auction Service Provider**”). The sale of the Properties will be on an **‘as is where is, whatever there is’** basis and shall be undertaken by the Agency for and on behalf of the Committee through the portal (“**Portal**”) provided on the website of the E-Auction Service Provider. Other details with respect to the tender process are as follows:

Type of Bid	E-Auction
Committee	Justice (Retd.) R.M. Lodha Committee (In the Matter of PACL Limited)
Agency	SBI Capital Markets Limited, I-200, Second floor, Tower- I, World Trade Centre, Nauroji Nagar, New Delhi – 100029 Email ID: pacl.eauction@sbicaps.com

Name of E-Auction Service Provider	C1 India Private Limited Plot No. 68, Sector 44, Gurugram- 122003, Haryana, India Contact Person: BankeAuctions Help Desk Mob: +91 7291981124 / 1125 / 1126 Support Desk Helpline No: +91-124-4302020 / 21 / 22 / 23 +91- 7291981124 / 1125 / 1126 Email ID: support@bankeauctions.com
Website of the E-Auction Service Provider	https://www.bankeauctions.com
Annexures	1. Annexure 1 – Description of Properties 2. Annexure 2 – Declaration by the Bidder(s) <i>Instruction: This document is required to be duly filled in and signed by the Bidder themselves (in case of the Bidder being a resident Indian citizen, non-resident Indian or sole proprietorship), the karta (in case the Bidder is a Hindu Undivided Family) and the holder of the power of attorney (in case the Bidder is a partnership firm, limited liability partnership, company, trust, society, Governmental Instrumentality or Consortium). The Bidder will then be required to take a print-out of the filled in form, sign the same and thereafter upload it on the Portal.</i> 3. Annexure 3 – Technical Terms and Conditions of Tender Process for Sale of Properties 4. Annexure 4 – Format of Sale Certificate 5. Annexure 5 – Format of Power of Attorney <i>Instruction: This power of attorney is required to be furnished only in case of the following type of Bidders:</i> (a) Partnership firm formed under the Indian Partnership Act, 1932; (b) Limited liability partnership incorporated under the Limited Liability Partnership Act, 2008 (c) Company incorporated under the Companies Act, 1956/ 2013 (d) Society registered/ set up under laws of India (e) Trust registered/ set up under laws of India (f) Governmental Instrumentality (g) Consortium whose Lead Member is an entity listed under (a) to (f) above. <i>The Bidder will upload it on the Portal.</i> 6. Annexure 6 – Format of Joint Bidding Agreement 7. Annexure 7 – Format of Power of Attorney for Lead Member Instruction: This power of attorney is required to be furnished only in case of a Consortium. The Bidder will upload it on the Portal. 8. Annexure 8 – Treatment of Properties Auctioned as a Single Lot

Special Instructions	This bidding is a serious matter and last-minute bidding may lead to mistakes or lapses. Neither the E-Auction Service Provider nor the Agency nor the Committee will be responsible for any lapses/ failure on the part of the Bidder.
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- 1.12 All terms and conditions with respect to the sale of the Properties shall be governed by the directions of the Hon'ble Supreme Court in the Order, the Subsequent Orders, approved process by the Committee, terms and conditions of the Tender Document/ Notice of Sale and in accordance with the provisions of applicable laws. As mandated by the Hon'ble Supreme Court, the Committee shall exercise all rights with respect to sale of the Properties and it would be open to the Chairman of the Committee to appoint such experts or other persons, as thought necessary, in consultation with SEBI, so as to enable the sale of the Properties.
- 1.13 In the Tender Document, capitalized terms shall, unless repugnant to the meaning or context thereof, have the meanings assigned to such terms in the body of the Tender Document or in the Annexures thereof. Any reference to the Tender Document shall mean the Tender Document including its Annexures, any addenda or amendments to the Tender Document and/ or any other document issued pursuant hereto.
- 1.14 The Annexures to the Tender Document shall form an integral part of the Tender Document and the Tender Document shall always be read in conjunction with the Annexures thereto.
- 1.15 All the important notifications and communications relating to the tender process will be intimated to the Bidders via e-mail in the e-mail IDs used by them at the time of registration, and Bidders are advised to check their e-mails regularly in this regard.
- 1.16 The documents relating to the Properties shall be available on the website <https://www.bankeauctions.com> and <https://sebipaclproperties.com>

2. TERMS AND CONDITIONS OF THE TENDER PROCESS

The sale of the Properties mentioned in the Tender Document and the Notice of Sale dated October 14, 2026 (“**Notice of Sale**”) published by the Committee pursuant to the directions of the Hon’ble Supreme Court shall be subject to the following conditions and the conditions set out in **Annexure 3**.

2.1 Nature and Object of the Tender Process

- (i) The online tender process is with the object of facilitating a free, fair and transparent sale of the Properties and for achieving best-possible recovery of public money.
- (ii) The sale of the Properties will be conducted in terms of and in compliance with the Order of the Hon’ble Supreme Court, the Subsequent Orders and the approved process by the Committee. The Hon’ble Supreme Court has observed *vide* the Order that the decision with regard to sale of the Properties of the Company by the Committee shall not be interfered with by any Court.
- (iii) All conditions of sale of the Properties shall be governed by the directions of the Hon’ble Supreme Court in the Order, the Subsequent Orders, the approved process by the Committee and in accordance with applicable provisions of law.

2.2 Caution to the Bidders

- (i) It has come to the notice of the Committee that individuals/ entities are representing that they are recognized by the Committee for selling the land/ properties of PACL Limited. It is clarified that the Committee has not authorized any individual/ entity to sell / dispose of the land/ properties of PACL Limited. Only the Committee is authorized to sell/ dispose of the land/ properties of PACL Limited or land/ properties wherein PACL Limited or any of its associates/ subsidiaries have any interest/ right, directly or indirectly.
- (ii) The Properties are being sold on an **‘as is where is, whatever there is’** basis.
- (iii) Bidders are advised to go through all the terms and conditions of sale given in the Tender Document and also in the Notice of Sale before participating in the online bidding/tender process.
- (iv) The Properties will be sold along with all claims, liabilities and/ or encumbrances relating thereto, if any, whether known or unknown to the Committee i.e. on an “as is, where is, whatever is” basis. The details of the Properties as stated in the Notice of Sale and the Tender Document, are as per the details made available to the Committee and neither the Committee nor the Agency shall, in any way, be responsible for any variation in title and /or the extent of the Properties due to any reason.
- (v) In the event of any mismatch in details including size, specification, etc., of the properties mentioned in Annexure-1 and its documents available on <https://www.bankeauctions.com> and <https://sebipaclproperties.com> details mentioned in such documents shall be treated as final.
- (vi) Neither the Committee nor the Agency shall, in any way, be responsible for any variation/difference/mismatch in the extent of ownership, size, area, specification of the Properties mentioned in Notice of Sale or the Tender Document.

2.3 Inspection of the Properties/ Buyers Beware

- (i) Bidders are requested to inspect the Properties including the area of the Properties and satisfy themselves regarding the area, physical nature, condition, extent etc., of the Properties prior to submission of their online bids. All costs incurred in connection with such inspection shall be borne by the Bidders. Further, the area of the Properties in the documents provided shall prevail over what has been presented in the Notice of Sale or the Tender Document and the same must be inspected and verified by the Bidders before participating in the tender process.
- (ii) Bidders are advised/ cautioned to verify with the sub-registrar's office as well as obtain and analyse the revenue records with respect to the Properties and to satisfy themselves regarding the existence, title, nature, description, condition, existing encumbrances, liens, charges, statutory dues, etc., over the Properties before submitting their bids.
- (iii) The Agency/ the Committee shall not be, in any manner, responsible for rendering any assistance to the Bidder in connection with its independent inspection of the Properties.
- (iv) Bidders are bound by the principle of *caveat emptor* (buyer beware).
- (v) Bidders are requested to submit their bids only after conducting their own independent due diligence exercise with respect to the title to the Properties.

2.4 Reserve Price and Bid Multiplier

The reserve price for each Property (the “**Reserve Price**”) shall be as per the details set out in **Annexure 1** hereof. The bids shall be in multiples of 1% (one percent) of the Reserve Price and the Technically Qualified Bidders shall increase their bids in multiples of 1% (one percent) of the Reserve Price. The e-auction portal shall automatically calculate the 1% (one percent) value and the absolute value in Indian National Rupees shall be displayed on the live e-auction page.

2.5 Eligibility

- (i) For the tender process for sale of the Properties, the following types of persons or entities may be allowed to participate in the tender process (“**Bidder**”).
 - (a) Resident Indian citizen competent to contract under the Indian Contract Act, 1872
 - (b) Non-resident Indian citizen competent to contract under the Indian Contract Act, 1872*
 - (c) Hindu Undivided Family
 - (d) Indian Sole proprietorship
 - (e) Partnership firm formed under the Indian Partnership Act, 1932;
 - (f) Limited liability partnership incorporated under the Limited Liability Partnership Act, 2008
 - (g) Company incorporated under the Companies Act, 1956/ 2013
 - (h) Society registered/ set up under laws of India
 - (i) Trust registered/ set up under laws of India
 - (j) Any department, division or sub-division of the Government of India or any State Government and includes any commission, corporation, board, authority, agency or municipal and other local authority or statutory body (including a company created by a statute other than the Companies Act, 2013 or its predecessors) under the control of the Government of India or the State Government, as the case may be, and any Panchayat, but does not include any of the entities set out in Clause 2.5(i)(a) to (i) (“**Governmental**

Instrumentality”)

- (k) Unincorporated joint venture and/ or consortium comprising of the entities set out in Clause 2.5(i)(a) to (j) (“**Consortium**”).

*Acquisition of immovable properties by a non-resident Indian citizen will be subject to applicable laws of India.

- (ii) It is clarified that a Consortium shall be eligible to participate in the tender process subject to complying with the following requirements:
- (a) each member of the Consortium shall have a PAN card;
 - (b) the members of the Consortium shall enter into a joint bidding agreement in the format set out in **Annexure 6**;
 - (c) the members of the Consortium shall nominate one member as the lead member (the “**Lead Member**”). The nomination shall be supported by a power of attorney, as per the format at **Annexure 7**, signed by all the other members of the Consortium; and
 - (d) all actions required to be undertaken by or in favour of a Bidder pursuant to this Tender Document shall, unless otherwise specified, be undertaken by or in favour of the Lead Member.
- (iii) It is clarified that if any individual/ entity, including each member of a Consortium, does not have a PAN card, they/ such Consortium will be ineligible to participate in the tender process.

2.6 **Registration by the Bidder on the Portal**

- (i) The auction shall be conducted through a tender process facilitated by the Agency. The Bidder is required to register on the Portal for uploading necessary forms and documents thereat and making bids thereon.
- (ii) Each Bidder shall, pursuant to gaining access to the Portal, provide such details as may be required by the E-Auction Service Provider.
- (iii) The Bidder is required to register on the e-auction portal sufficiently in advance of the Bid Due Date and familiarise itself on the process of bid submission (including EMD Payment, uploading necessary forms and documents) thereat and making bids thereon to avoid any last minute contingencies/ problems.

2.7 **Submission of Earnest Money Deposit**

- (i) The non-interest bearing earnest money deposit will be paid by the Bidder prior to submission of documents as per Clause 2.8(i). The non-interest bearing earnest money deposit shall be an amount equivalent to 10% (ten percent) of the Reserve Price of the particular Property (“**EMD**”). The EMD shall be submitted in accordance with the timelines set out in Clause 3.2 and shall be paid by way of RTGS, NEFT or challan. The entire EMD amount shall be remitted by the Bidders from one bank account only and the bank account from which the EMD is remitted should be owned by the Bidder. The bank account details into which the EMD is to be deposited is provided in the table below:

Description	Details
Bank Name	Canara Bank
Branch Address	Canara Bank Building B Wing, 8 th Floor, C-14, G Block Bandra Kurla Complex, Bandra East, Mumbai, Maharashtra – 400015
Beneficiary Name	Securities and Exchange Board of India PACL Limited.
Account No	1 1 0 2 2 9 1 7 0 4 4 4
IFSC Code	C N R B 0 0 0 6 6 4 3

- (ii) Bidders shall not disclose remittance details of EMD, Unique Transaction Reference (UTR) No., etc. to anyone else, to safeguard its secrecy.
- (iii) Bidders shall preserve the remittance challan and shall produce the same as and when demanded.
- (iv) EMD and other amounts paid by the Bidders/ Technically Qualified Bidders/ Successful Bidder are liable to forfeiture in case of any default or misrepresentation on the part of the Bidder/ Technically Qualified Bidders/ Successful Bidder.
- (v) All the payments made by the Bidder/ Technically Qualified Bidders/ Successful Bidder under the tender process shall be made to the Committee's bank account, particulars of which are set out in Clause 2.7 (i) above.
- (vi) The Committee shall have the right to forfeit the EMD and any other monies of the Bidders in the event that any of the documents uploaded on the Portal pursuant to Clause 2.8(i) is found to be incorrect or in the event that the Agency/ the Committee has, pursuant to its verification of such documents, discovered any misrepresentation on the part of the Bidder.

2.8 Submission of the Bid Form and Other Documents

- (i) Bidders are required to fill up the 'bid form' on the Portal ("**Bid Form**"), and upload the following on the Portal on or before the last date and time given in the Notice of Sale/ Tender Document:
 - (a) Declaration as per the format prescribed in **Annexure 2**;
 - (b) Evidence of payment of EMD:
 - 1. scanned copy of self-attested copy of bank statement; and
 - 2. scanned copy of challan or e-receipt clearly indicating UTR no.
 - (c) Copy of the duly signed Tender Document;
 - (d) Additional documents mentioned below:

Type of Bidder	Additional Documents to be Uploaded
Resident Indian Citizen	1. Self-attested proof of address issued by any Governmental Instrumentality (“Proof of Address”) to the resident Indian citizen. 2. Self-attested copy of PAN card of the resident Indian citizen.
Non-resident Indian Citizen	1. Proof of Address of non-resident Indian. 2. Self-attested copy of PAN card of the non-resident Indian.
Indian Sole Proprietorship	1. Proof of Address of sole proprietor, or, if the address of the sole proprietorship is different from the address of the sole proprietor, Proof of Address of the sole proprietorship. 2. Self-attested copy of the PAN card of sole proprietor.
Hindu Undivided Family	1. Proof of Address of Karta, or, if the address of the Hindu Undivided Family is different from the address of the Karta, Proof of Address of the Hindu Undivided Family. 2. Self-attested copy of the PAN card of: A. Hindu Undivided Family; and B. Karta.
Partnership firm formed under the Indian Partnership Act, 1932/ Limited liability partnership incorporated under the Limited Liability Partnership Act, 2008	1. Self-attested copy of the PAN card of partnership firm/ limited liability partnership. 2. Self-attested copy of registration certificate, if any, or incorporation certificate as applicable. 3. Self-attested copy of partnership deed or limited liability partnership agreement, as applicable. 4. Power of attorney (as per the format prescribed in Annexure 5). 5. Self-attested copy of PAN card of the attorney.
Company incorporated under the Companies Act, 1956/ 2013	1. Self-attested copy of the PAN card of company. 2. Self-attested copy of incorporation certificate. 3. Power of attorney (as per the format prescribed in Annexure 5). 4. Self-attested copy of PAN card of the attorney.
Society registered/ set up under laws of India	1. Self-attested copy of the PAN card of society. 2. Self-attested copy of certificate of registration. 3. Power of attorney (as per the format prescribed in Annexure 5). 4. Self-attested copy of PAN card of the attorney.

Type of Bidder	Additional Documents to be Uploaded
Trust registered/ set up under laws of India	1. Self-attested copy of the PAN card of trust. 2. Self-attested copy of certificate of registration. 3. Power of attorney (as per the format prescribed in Annexure 5). 4. Self-attested copy of PAN card of the attorney.
Governmental Instrumentality	1. Self-attested copy of the PAN card of the Governmental Instrumentality. 2. Self-attested copy of gazette notification or other instrument evidencing proof of the coming into existence of the Governmental Instrumentality. 3. Power of attorney (as per the format prescribed in Annexure 5). 4. Self-attested copy of PAN card of the attorney.
Consortium	1. Self-attested copy of the PAN card of Lead Member (as specified above in respect of the different types of entities). 2. Power of attorney executed pursuant to Clause 2.5(ii). 3. Joint bidding agreement executed pursuant to Clause 2.5(ii). 4. In the event that the Lead Member is not a resident Indian citizen, non-resident Indian citizen, sole proprietorship, or Hindu Undivided Family: A. Power of attorney (as per the format prescribed in Annexure 5). B. Self-attested copy of PAN card of the attorney. 5. Documents, as relevant, depending on the type of entity the Lead Member is: A. Self-attested copy of partnership deed/ limited liability partnership agreement/ incorporation certificate/ certificate of registration/ gazette notification or other instrument evidencing proof of the coming into existence of the Governmental Instrumentality; and/ or B. Proof of Address of resident Indian citizen/ non-resident Indian/ sole proprietor (or, if the address of the sole proprietorship is different from the address of the sole proprietor, of the sole proprietorship)/ Karta (or, if the address of the Hindu Undivided Family is different from the address of the Karta, of the Hindu Undivided Family).

The Bidders would be required to upload the above documents on the Portal and are not required to submit the physical copies of the documents. Only the Successful

Bidder is required to produce the original physical copies of the documents after Intimation.

- (ii) Any queries related to the Tender Document may be emailed to pacl.eauction@sbicaps.com and nodalofficerpacl@sebi.gov.in

For any queries related to the e-auction portal and registering on the e-auction portal the interested bidders may reach out to the following persons:

Sl. No.	Name	Email ID	Phone No
1.	Bank eAuctions Help Desk	support@bankeauctions.com	+91- 7291981124 / 1125 / 1126
Helpline No: +91 124-4302020 / 21 / 22 / 23 +91-7291981124 / 1125 / 1126 Helpline Email: support@bankeauctions.com			

- (iii) The Committee reserves the right not to respond to any question or provide any clarification, in its sole discretion, and nothing in this Clause 2.8 shall be taken or read as compelling or requiring the Committee to respond to any question or to provide any clarification.
- (iv) Bidders can participate in the tender process from anywhere. Therefore, any Bidder who is an individual/ Non-Resident Indian or Karta of Hindu Undivided Family, shall participate in the tender process on his own behalf and shall not be allowed to participate in the tender process through any third party such as an authorised agent/ representative.

2.9 Intimation to Technically Qualified Bidders

- (i) The Agency shall (a) verify the documents submitted as per Clause 2.8(i); and (b) ascertain submission of the EMD, within the timelines specified in Clause 3.2.
- (ii) Pursuant to such verification, the Agency shall notify the Bidders (via email) regarding their eligibility to participate in the tender process for the Properties and such Bidders shall hereinafter be referred to as the “**Technically Qualified Bidders**”.
- (iii) In the event that there is only a single Technically Qualified Bidder, the tender process shall stand annulled.

2.10 Online Bidding

- (i) Bidding will be through the Portal.
- (ii) Bidders are cautioned to be careful while submitting their bid amount.
- (iii) The Committee and the Agency shall not have any liability towards Bidders for any interruption or delay in access to the Portal irrespective of the cause, issues relating to the Portal, failure of internet connection, server problems, etc.
- (iv) Any dispute arising out of the tender process for sale of the Properties shall be decided by the Committee, whose decision shall be final and binding.
- (v) A manual (“**Bidder’s Manual**”) has been uploaded on the website of the E-Auction Service Provider at <https://www.bankeauctions.com>

2.11 Duration of Auction sale

- (i) Online tender process will commence and be carried out as per the timelines set out in Clause 3.2.
- (ii) The tender process shall commence strictly at the scheduled time and at a price equal to Reserve Price. Tender process/ bidding time will initially be for a period of 1 (one) hour and the closing time of the tender process is system controlled; the time will get automatically extended by 5 (five) minutes if any bid is received during the last 5 (five) minutes, i.e. while an active bid is in process and kept open till the auction-sale concludes.
- (iii) If any market-leading bid (bid higher than the highest at the point in time) is received within the last 5 (five) minutes of closing time, the bidding time will be extended automatically by 5 (five) minutes and if no bid higher than last quoted highest bid is received within the said extended 5 (five) minutes, the auction sale will automatically get closed at the expiry of the extended 5 (five) minutes period. There will thus be an extension of bidding-time, each of 5 (five) minutes duration, till tender process is concluded.
- (iv) Technically Qualified Bidders are advised to enter their bid accordingly keeping in mind the 5 (five) minutes duration as specified above.
- (v) No complaint on the time-factor for bidding or paucity of time for bidding will be entertained by the Agency and/ or the Committee.
- (vi) In the event that only a single bid is received on the e-auction portal, the auction process shall stand annulled.

2.12 Intimation to the Technically Qualified Bidder submitting the highest bid

After the conclusion of the tender process, and subject to approval of the Committee, the Technically Qualified Bidder submitting the highest bid shall be informed through an email to the e-mail ID used at the time of registration, of the outcome of the tender process and that the Technically Qualified Bidder has submitted the highest bid for the tender process.

2.13 Intimation to the Successful Bidder

After approval of the Committee on acceptance of the highest price bid, the Technically Qualified Bidder submitting such bid will be declared as the Successful Bidder (“**Successful Bidder**”) via an e-mail (“**Intimation**”). The Successful Bidder will be required to make the balance payment as per the schedule in the Tender Document. Date of sending the e-mail confirming the decision of the Committee will be considered as the date of receipt of the Intimation.

2.14 Deposit of the purchase price and verification of Documents

- (i) The Successful Bidder should pay 25% (twenty five percent) of the highest bid amount within 7 (seven) working days from the date of the Intimation. It is clarified that, in case the Successful Bidder is the Technically Qualified Bidder who submitted the highest bid in the tender process, their EMD will be adjusted against the aforementioned amount.
- (ii) The balance (amounting to 75% (seventy five percent)) of the highest bid amount,

along with 1% (one percent) of highest bid amount as 'poundage fee', shall be paid by the Successful Bidder within 15 (fifteen) working days from the date of the Intimation.

- (iii) All the payments of the bid amount made by the Successful Bidder shall be made to the Committee's bank account, (particulars of which are set out in Clause 2.7(i)), and shall be intimated to the Agency via e-mail from the email ID used by the Successful Bidder at the time of registration, immediately together with the MR No., UTR No. and a challan copy relating to the said payment. The payments of the bid amounts shall be made by the Successful Bidder from the same bank account from which he has made payment of the EMD amounts. No interest will be payable on the amounts received from the Successful Bidder.
- (iv) If any amount required to be paid by the Successful Bidder is not paid within the specified time, all amounts paid by the Successful Bidder (inclusive of the EMD) shall be liable for forfeiture.
- (v) Once the payment (including deduction of TDS by the Successful Bidder, as per applicable laws) is made, the Successful Bidder will be required to produce the originals of the documents uploaded under Clause 2.8(i) and letter issued by the bank (through which such Bidder has paid EMD and other instalments) authenticating the identity of such Bidder along with bank account statement and original TDS certificate for verification purpose. The documents may be produced at the date, time and venue communicated to the Successful Bidder (via email) by the Agency. For the purpose of such verification, the Successful Bidder/ the authorized representative of Successful Bidder will have to be present in person during the verification process.

2.15 Default in Payment

Default of payment of the bid amounts within the stipulated time shall result in the following:

- (i) an automatic cancellation of the sale without any notice;
- (ii) all amounts paid until then by the Successful Bidder (inclusive of the EMD), shall be liable for forfeiture; and
- (iii) offering the other Technically Qualified Bidders an option to meet the highest bid, and if any Technically Qualified Bidder agrees to the said offer in writing within such period as may be specified in the offer, said Technically Qualified Bidder shall, subject to approval of the Committee, be declared as the Successful Bidder via the Intimation, whereupon the conditions stipulated in Clauses 2.13 and 2.14 shall be applicable to such Successful Bidder:

Provided that if two or more Technically Qualified Bidders agree to such offer as above, then the Technically Qualified Bidder whose bid was higher as compared to the other Technically Qualified Bidder(s) shall, subject to approval of the Committee, be declared as the Successful Bidder via the Intimation, whereupon the conditions stipulated in Clauses 2.13 and 2.14 shall be applicable to such Successful Bidder.

2.16 Confirmation of Sale

- (i) The Successful Bidder shall not have any right/ title over the Properties until a sale certificate (as per the format prescribed in **Annexure 4**) is issued in its favour by the Committee in accordance with the Order and Subsequent Orders.
- (ii) The sale certificate will be issued subject to compliance of all terms and conditions of

sale, unless cancelled by the Committee for any reason, including as per applicable law.

- (iii) The sale certificate will not be issued pending operation of any stay/ injunction/ restraining order passed by the Hon'ble Supreme Court/ any other court having jurisdiction against such issuance.
- (iv) Any request for cancellation of the sale for any or all the Properties or return of the deposit, either in part or full, will not be entertained.
- (v) Representations/ objections from the Successful Bidder would not be entertained at any time.

2.17 **Payment of Stamp Duty, etc.**

- (i) The sale attracts stamp duty, registration charges, etc. as per relevant laws.
- (ii) All the applicable charges including stamp duty, registration charges, conveyance, government taxes such as Goods and Services Tax etc. as per relevant laws, with respect to the sale of Properties shall be borne by the Successful Bidder for transfer of the Properties in his/ her name.
- (iii) The payment of all statutory/ non-statutory dues, taxes, rates, assessments, charges, fees, etc., owed by the Company to anybody in respect of the Properties shall be the sole responsibility of Successful Bidder only. No interest will be payable on the amounts received from the Successful Bidder.

2.18 **Sale Certificate**

- (i) The sale certificate will be issued by the Committee only in accordance with the Order and Subsequent Orders. Subject to sub-clause (iii) below, the sale certificate will be issued in the name of the Successful Bidder specified in the Bid Form. Any request for inclusion/ substitution of name, other than those mentioned in the Bid Form, in the sale certificate **will not** be entertained.
- (ii) The sale certificate will be issued at the date, time and venue to be intimated by the Agency to the Successful Bidder (via email) **only after entire price bid amount is deposited by the Successful Bidder.**
- (iii) In case any of the Successful Bidder is a partnership firm/ Consortium, the sale certificate for each individual property in the Lot (as defined in **Annexure 1**) may be issued in favour of any or more of the partners /members of the Consortium at the request of the partnership firm/ Consortium. It is clarified that partners of the partnership firm/ Consortium shall be treated as on the date of submitting the bid and no partner/ member added after the date of submitting the bid will be entitled to the said benefit.
- (iv) Sale certificate shall be collected in person by the Successful Bidder or through an authorized person. The Successful Bidder or the authorised representative shall be required to carry the required documents such as ID proofs, authorisation letter (if applicable), copy of mail, etc. along with them.

2.19 **Return of EMD**

The EMD of the unsuccessful Bidders will be refunded within a reasonable time after the declaration of the Successful Bidder for a particular tender or cancellation/ annulment of the

tender, whichever is earlier, subject to there being no event of forfeiture of EMD. The EMD will be refunded, without any interest, to the same bank account from which the EMD was received and the unsuccessful Bidders shall be intimated via their e-mail ID.

2.20 Stay/ Cancellation of the Sale

- (i) In case of stay/ injunction/ restraining order passed by the Hon'ble Supreme Court/ any other court having jurisdiction, the tender process may either be deferred or cancelled for sale of any or all the Properties and persons participating in the sale shall have no right to claim damages, compensation or cost for such deferment or cancellation.
- (ii) Default in payment of 25% (twenty five percent) of the bid amount by the Successful Bidder within the time period stipulated in Clause 3.2 will result in cancellation of sale for any or all the Properties including forfeiture of the EMD amount.
- (iii) In case the Successful Bidder has paid the EMD amount and 25% (twenty five percent) of the bid amount (inclusive of the EMD amount) but fails to pay the remaining balance of 75% (seventy five percent) of the bid amount or fails to pay 1% (one percent) of highest bid amount as 'poundage fee' within the time period stipulated in Clause 3.2, the entire amount paid by the Successful Bidder (including EMD amount) shall be forfeited.
- (iv) The Committee shall also have the right to postpone/ cancel the sale of any or all the Properties, for any reason whatsoever. In case of such postponement/ cancellation of sale, a fresh notice of sale may not be given. However, any change in the timelines set out in Clause 3.2, if any, will be informed through e-mail and/ or notified on the website of the Agency/ the Committee.

2.21 Documents Related to the Properties

- (i) The Successful Bidder, on receipt of sale certificate, shall contact the Committee for obtaining documents related to the Properties as available with the Committee.
- (ii) The Committee shall ensure that documents as available with the Committee are handed over to the Successful Bidder post issuance of the sale certificate in accordance with the Order and Subsequent Orders, directions of the Committee and as per provisions of applicable laws.

2.22 Possession

- (i) Subject to directions of the Hon'ble Supreme Court *vide* the Order and Subsequent Orders, after obtaining the sale certificate and getting the sale registered with appropriate authorities under applicable laws, the Successful Bidder is entitled to obtain possession of the Property.
- (ii) All expenses and incidental charges thereto shall be borne by the Successful Bidder.

2.23 Other Conditions

- (i) The bids shall be submitted by the Technically Qualified Bidders and the Properties shall be acquired by the Successful Bidder in compliance with applicable laws including foreign exchange laws and tax laws, as applicable.
- (ii) An officer or other person having any duty to perform in connection with the sale of

the Properties, either directly or indirectly, or pursuant to the Tender Document, cannot bid for, acquire or attempt to acquire any interest in the Properties sold.

- (iii) Any counteroffer/ conditions by the Bidder, Technically Qualified Bidder and/ or Successful Bidder will not be entertained.
- (iv) The Committee shall have liberty to amend/ modify/ delete any of the conditions of the Tender Document or Notice of Sale as may be deemed necessary in the light of facts and circumstances of each case.
- (v) The Committee shall have the right to accept or reject all or any bid or bids as well as to postpone or cancel the sale for any or all the Properties for reasons to be recorded in the proceedings.
- (vi) Bidders shall be deemed to have read and understood all the conditions of sale, the Tender Document, the Order and the Notice of Sale and are bound by the same.
- (vii) The above terms and conditions are general in nature, subject to change and are in addition to other specific conditions given in the Tender Document and Notice of Sale.
- (viii) Bidders are advised to preserve the documents evidencing deposit of EMD and documents pertaining to other deposits/ payments made by it and other document uploaded by it on the Portal for future reference.

3. TENDER PROCESS SCHEDULE

3.1 The description of the Properties, the Reserve Price for the same, and the quantum of EMD are as set forth in **Annexure 1**.

3.2 The schedule of the tender process pursuant to the Tender Document shall be as per the estimated timelines specified below:

Activity	Last Date
Issuance of Tender Document	Wednesday, October 14, 2026
Start Date of Submission of Bids	Wednesday, October 14, 2026
Last Date of Submission of Queries	Wednesday, October 28, 2026 (till 16:00 hours Indian Standard Time)
Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	Friday, November 20, 2026 (till 17:00 hours Indian Standard Time)
Intimation to Technically Qualified Bidders	Friday, December 04, 2026*
Commencement of live e-auction	Monday, December 07, 2026* (11:00 hours Indian Standard Time)
Completion of live e-auction (subject to Clause 2.11)	Monday, December 07, 2026*
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) working days from the date of the Intimation
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) working days from the date of the Intimation
<i>Note:</i> <i>1. Dates marked with * may be amended by the Committee as may be deemed necessary in the light of facts and circumstances of each case</i> <i>2. Any changes in the above-mentioned timelines shall be intimated to the Bidders via email</i>	

In case the day of completion of any requirement falls due on a public holiday, the day of completion shall be deemed to be due on the next successive working day. The expression "public holiday" includes Saturday, Sunday and any other day declared to be a public holiday by the Central Government.

3.3 All Bidders are advised to:

- (i) Comply with all the prevailing laws of land, regulations, and rules, as applicable for purchase of property in India.

- (ii) Inspect the Properties and satisfy themselves before taking part in the tender process and filling the Bid Form.
- (iii) Make their own independent enquiries regarding the encumbrances, title of Properties involved in the tender process and claims/rights/dues, etc., in respect of the Properties, prior to submitting their EMD/ bid on the Portal.
- (iv) Carefully read the terms and conditions of sale before submitting their bids.
- (v) Keep a copy of all documents uploaded to the Portal, as well as the Notice of Sale for their future reference.
- (vi) Make the bid and all communications in relation to or concerning the Tender Document and the bid, in the English language.
- (vii) Bear all of their own costs associated with the preparation of their bids and their participation in the tender process.

3.4 Verification of information by the Bidders

It shall be deemed that by participating in the tender process, the Bidder has:

- (i) made a complete and careful examination of the Tender Document and Notice of Sale and unconditionally and irrevocably accepted the terms thereof;
- (ii) read and understood the Order and Subsequent Orders of the Hon'ble Supreme Court;
- (iii) reviewed all relevant information, including information provided by the Agency/ the Committee, as may be relevant to the tender process;
- (iv) satisfied itself about all matters regarding the tender process required for submitting an informed bid in accordance with the Tender Document and performance of all of its obligations hereunder;
- (v) acknowledged and agreed that inadequacy, lack of completeness or incorrectness of information provided in the Tender Document or ignorance of any of the matters related to the tender process or the Properties shall not be a basis for any claim for compensation, damages, extension of time for performance of its obligations, loss of profits etc., from the Committee/ Agency; and
- (vi) agreed to be bound by the undertakings provided by it under and in terms hereof.

3.5 Verification and Disqualification

- (i) The Agency/ Committee reserves the right to verify (in accordance with the provisions of the Tender Document) all statements, information and documents submitted by the Bidder in response to the Tender Document and the Bidder shall, when so required by the Agency/ Committee, make available all such information, evidence and documents as may be necessary for such verification. Any such verification or lack of such verification by the Agency/ Committee shall not relieve the Bidder of its obligations or liabilities hereunder nor will it affect any rights of the Agency/ Committee thereunder.
- (ii) Without prejudice to any other right or remedy that may be available to the Agency/ Committee under the Tender Document or otherwise, the Committee reserves the right, without any liability whatsoever, to disqualify the Bidder, cancel the sale for any or all

the Properties and to appropriate the entire EMD and other amounts paid, including without limitation, if:

- (a) at any time, a Corrupt Practice, Fraudulent Practice, Coercive Practice, Undesirable Practice or Restrictive Practice on part of the Bidder is made or uncovered.
- (b) the Bidder does not provide, within the time specified by the Agency/ the Committee, the supplemental information/ documentation sought by the Agency/ Committee.
- (c) any act or omission of the Bidder/ Technically Qualified Bidder/Successful Bidder results in violation of or non-compliance with the Tender Document and/ or any other document referred herein or issued pursuant thereto or any applicable law relevant for the tender process.

4. FRAUD AND CORRUPT PRACTICES

- 4.1 The Bidders and their respective officers, employees, agents and advisers shall observe the highest standard of ethics during the tender process. Notwithstanding anything to the contrary contained herein, the Committee/ Agency may reject a bid without being liable in any manner whatsoever to the Bidder, Technically Qualified Bidder or the Successful Bidder, as the case may be, if the Committee/ Agency determines that the Bidder, Technically Qualified Bidder or Successful Bidder, as the case may be, has, directly or indirectly or through an agent, engaged in Corrupt Practice, Fraudulent Practice, Coercive Practice, Undesirable Practice or Restrictive Practice in the tender process. In such an event, the Committee/ Agency shall be entitled to forfeit and appropriate the EMD and other amounts paid, as damages, without prejudice to any other right or remedy that may be available to the Committee/ Agency under the Tender Document or otherwise.
- 4.2 For the purposes of this Clause 4, the following terms shall have the meaning hereinafter respectively assigned to them:
- (i) **“Corrupt Practice”** means (a) the offering, giving, receiving, or soliciting, directly or indirectly, of anything of value to influence the actions of any person connected with the tender process (for avoidance of doubt, offering of employment to or employing or engaging in any manner whatsoever, directly or indirectly, any official of the Committee/ Agency who is or has been associated in any manner, directly or indirectly, with the tender process or has dealt with matters concerning the Tender Document or arising therefrom, at any time prior to the expiry of 1 (one) year from the date such official resigns or retires from or otherwise ceases to be in the service of the Committee/ Agency, shall be deemed to constitute influencing the actions of a person connected with the tender process); or (b) save and except as permitted under the Tender Document, engaging in any manner whatsoever, during the tender process or prior to confirmation of the sale, any person in respect of any matter relating to the tender process or confirmation of the sale, who at any time has been or is a legal, financial or technical adviser of the Committee/ Agency in relation to any matter concerning the tender process;
 - (ii) **“Fraudulent Practice”** means a misrepresentation or omission of facts or suppression of facts or disclosure of incomplete facts, in order to influence the tender process;
 - (iii) **“Coercive Practice”** means impairing or harming, or threatening to impair or harm, directly or indirectly, any person or property to influence any person’s participation or action in the tender process;
 - (iv) **“Undesirable Practice”** means (a) establishing contact with any person connected with or employed or engaged by the Committee/ Agency with the objective of canvassing, lobbying or in any manner influencing or attempting to influence the tender process; (b) having a conflict of interest; or (c) violating of any applicable law; and
 - (v) **“Restrictive Practice”** means forming a cartel or arriving at any understanding or arrangement among Bidders with the objective of restricting or manipulating a full and fair competition in the tender process.

5. MISCELLANEOUS

5.1 The tender process shall be governed by, and construed in accordance with, the laws of India and any dispute arising out of the tender process for sale of the Properties or the Tender Document shall be decided by the Committee, whose decision shall be final and binding.

5.2 The Committee, in its sole discretion and without incurring any obligation or liability, reserves the right, at any time, to:

- (i) consult with any Bidder in order to seek and receive clarification or further information;
- (ii) retain any information and/ or evidence submitted to the Committee/ Agency by, on behalf of, and/ or in relation to any Bidder; and/ or
- (iii) independently verify, disqualify, reject and/ or accept any and all submissions or other information and/ or evidence submitted by or on behalf of any Bidder.

5.3 It shall be deemed that by submitting the bid, the Bidder agrees and releases the Committee and the Agency, its employees, subsidiaries, agents and advisers, irrevocably, unconditionally, fully and finally from any and all liability for claims, losses, damages, costs, expenses or liabilities in any way related to or arising from the exercise of any rights and/ or performance of any obligations hereunder, pursuant hereto and/ or in connection with the tender process and waives, to the fullest extent permitted by applicable laws, any and all rights and/ or claims it may have in this respect, whether actual or contingent, whether present or in future.

5.4 Proprietary data

All documents and other information supplied by a Bidder to the Agency/ Committee shall remain or become the property of the Agency/ Committee. It will not return any bid or any information provided by the Bidder.

6. DISCLAIMER

- 6.1 The Agency and Committee accept no responsibility for the accuracy or otherwise for any statement contained in the Tender Document.
- 6.2 The Committee/ Agency also accepts no liability of any nature whether resulting from negligence or otherwise howsoever caused, arising from reliance of any Bidder upon the statements contained in the Tender Document.
- 6.3 The details of the Properties as stated in the Notice of Sale and under the Tender Document are as per the details as available with the Committee and neither the Committee nor the Agency shall, in any way, be responsible for any variation in the extent of the Properties due to any reason.
- 6.4. The Company is neither competent nor authorised to make any statement, clarification or seek any information on behalf of the Committee in any manner whatsoever.

**ANNEXURE 1:
Description of Properties**

Note:

1. The below table is an indicative summary of the Properties that are being put up for e-auction under this Tender Document.
2. The information set out below (as well as in the documents relating to the Properties made available on <https://www.bankeauctions.com> and <https://sebipaclproperties.com>) may not be complete, accurate, adequate or correct. Each Bidder should, therefore, conduct its own investigations and analysis.
3. The Committee and its advisors shall have no liability to any person, including any Bidder under any law, statute, rules or regulations or tort, principles of restitution or unjust enrichment or otherwise for any loss, damages, cost or expense which may arise from or be incurred or suffered on account thereof, including the accuracy, adequacy, correctness, completeness or reliability of this information.

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
1	28965-16	R.S. Plot No. 718, 719, 720, L.R. Khatian No. 152, 388, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,80,000	18,000	22.50409650, 88.11253890
2	28966-16	L.R. Khatian No. 482, 334, R. S. Plot No. 108, 31, 992, J.L. No. 94, Mouza - Jagannathpur, Police Station & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	5,22,000	52,200	22.50389810, 88.11290350
3	28967-16	L.R. Khatian No. 56, R.S. Plot No. 108, 31, 992, J.L. No. 94, Mouza - Jagannathpur, Police Station & A.D.S.R.O- Uluberia, District - Howrah, West Bengal	5,04,000	50,400	22.50407410, 88.11311220
4	28968-16	L.R. Kh. No. 166, R.S. Plot No. 408, L.R. Kh. No. 166, R.S. Plot No. 749, L.R. Khatian No. 423, R.S. Plot No. 408, L.R. Kh. No. 423, R.S. Plot No. 749, L.R. Khatian No. 432, Sabek & L.R. Plot No. 408, L.R. Kh. No. 432, R.S. Plot No. 749, L.R. Kh. No. 490, Sabek & L.R. Plot No. 408, L.R. Kh. No. 490, L.R. & Sabek Plot No. 749, L.R. Kh. No. 572, L.R. & Sabek Plot No. 408, L.R. Kh No. 572, R.S. & Plot No. 749, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	4,68,000	46,800	22.50407800, 88.11315200
5	28969-16	Sabek Khatian No. 184, L.R. Khatian No. 154, Sabek & L.R. Plot No. 229, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,62,000	16,200	22.50269600, 88.11007800
6	28970-16	Sabek Khatian No. 212, 252, L.R. Khatian No. 486 & 218, Sabek & L.R. Plot No. 1066, 1068, 990, 991, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	3,60,000	36,000	22.504429, 88.113222
7	28971-16	L.R. Khatian No. 357 & 243, Sabek Khatian No. 121, Sabek & L.R. Plot No. 492, 962, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	2,70,000	27,000	22.50500710, 88.11332560
8	28972-16	Sabek & L.R. Plot No. 1047, Sabek Khatian No. 217, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	7,92,000	79,200	22.50394010, 88.11349490

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
9	28973-16	Sabek Plot & L.R. Plot No. 784, 798, 987, 1229, 1230, L.R. Khatian No. 626, 331, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	11,34,000	1,13,400	22.50622580, 88.11067980
10	28974-16	Sabek Khatian No. 121, L.R. Khatian No. 394, 449, Sabek & L.R. Plot No. 1098, 1099, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	6,75,000	67,500	22.50560290, 88.11353740
11	29002-16	Sabek Khatian No. 258, 264, 95, L.R Khatian No. 218, Sabek Dag No. 1265, 1266, 982/1829, 1002, L.R. Dag No. 1236, 1237, 960, 982, (Part) J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	46,99,514	4,69,951	22.48960310, 88.10785110
12	29003-16	Sabek Khatian No. 258, 264, L.R Khatian No. 26, Sabek Dag No. 1265, 1266, 970, L.R. Dag No. 1236, 1237, J.L. No. 95, Mauza - Jagatpur, A.D.S.R.O Uluberia, District Howrah, West Bengal	21,42,426	2,14,243	22.48944280, 88.10772030
13	29004-16	L.R. Khatian No. 464, C.S. Khatian No. 356, 153, Sabek Dag No. 1097, 1035, 1068, L.R. Dag No. 1078, 1015, 1049, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	7,11,000	71,100	22.49099800, 88.10802650
14	29005-16	Sabek Khatian No. 258, 95, L.R. Khatian No. 729, Sabek Dag No. 1263, 1264, 1266 & 1267, L.R. Dag No. 1234, 1235, 1237 & 1238, J.L. No. 95, Mouza - Jagatpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	56,94,436	5,69,444	22.50307400, 88.11180200
15	29006-16	Sabek Khatian No. 258, 372, L.R. Khatian No. 807, Sabek Dag No. 1263, 1266, 1267, 1268, 1264, 1002, L.R. Dag No. 1234, 1237, 1238, 1239, 1235, 982, (Part) J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	66,00,053	6,60,005	22.49740180, 88.11319230
16	29007-16	Sabek Khatian No. 287, L.R. Khatian No. 644, Sabek Dag No. 1279, L.R. Dag No. 1251, J.L. No. 95, Mouza - Jagatpur, Police Station & Addental Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	19,35,094	1,93,509	22.49524460, 88.11753000
17	29008-16	Sabek Dag No. 1311, L.R. Dag No. 1283, Sabek Khatian No. 200, L.R. Khatian No. 242, Mouza - Jagatpur, J.L. No. 95, PS & SRO - Uluberia, District - Howrah, West Bengal	74,26,432	7,42,643	22.49524570, 88.11732390
18	29009-16	Sabek Khatian No. 118, 599, 118, 239, 226, 105, 193, L.R. Khatian No. 586, 870, 597, 67, Sabek Dag No. 1006,1024, 1005, 1233, 1270, 1115, 1011, L.R. Dag No. 986, 1004, 985, 1203, 1241, 1096, 991, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	1,24,74,085	12,47,409	22.49535960, 88.11666560
19	29010-16	L.R. Khatian No. 26, Sabek Khatian No. 179, 258, Sabek Dag No.- 1081, 1267, 1263, 1264, 1266, 1085 L.R. Dag No.1066, 1238, 1235, 1237, 1239, J.L. No. 95, Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	49,60,624	4,96,062	22.50010380, 88.11380960

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
20	29011-16	Sebak Khatian No. 95 258, 264 Sebak Dag No. 1263, 1264, 1266, 1267, 1268, L.R. Dag No. 1234, 1235, 1237, 1238, 1239, J.L. No. 95, Mauza - Jagatpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	52,17,843	5,21,784	22.48945110, 88.10792910
21	29012-16	Sabek Khatian No. 233, R.S. & L.R. Plot No. 404 & 405, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,44,000	14,400	22.50216200, 88.11093600
22	29013-16	Sabek Khatian No. 318, L.R. and Sabek Plot No.181, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,26,000	12,600	22.50248000, 88.11043800
23	29014-16	Sabek Khatian No. 118, 189, Sabek & L.R. Plot No. 1095, 1094, 1096, J.L. No. 94, Mouza - Jagannathpur P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	6,66,000	66,600	22.50233500, 88.11044100
24	29015-16	Sabek Khatian No. 484, Sabek and L.R. Plot No. - 1097, J.L. No. 94, Mouza - Jagannathpur, P.S. And A.D.S.R.O - Ulubeira, District - Howrah, West bengal	1,98,000	19,800	22.50243200, 88.11065000
25	29016-16	Sabek Khatian No. 162, L.R. Khatian No. 723, Sabek & L.R. Plot No. 976 & Sabek Khatian No. 212, L.R. Khatian No. 723, Sabek & L.R. Plot No. 893, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	8,10,000	81,000	22.50237600, 88.11084200
26	29017-16	Sabek Khatian No. 258, Sabek & L.R. Plot No. 807, J.L. No. 94, Mouza - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	7,20,000	72,000	22.50262900, 88.11090400
27	29018-16	Sabek Khatian No. 142, L.R. Khatian No. 809, Sabek & L.R. Plot No. 220, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,67,940	16,794	22.50245300, 88.11098000
28	29019-16	L.R. Khatian No. 929, Sabek & L.R. Plot No. 726, 727, 728, 729, 730, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	4,14,000	41,400	22.50244100, 88.11102200
29	29020-16	Sabek & L.R. Plot No. 797 & 1124, Sabek Khatian No. 66 & 274, Khatian No. 450 & 485, J.L. No. 94, Vilage Jagannathpur, P.S. & A.D.S.R.O. Ulubeira, District - Howrah, West Bengal	6,66,000	66,600	22.50557300, 88.11463200
30	29021-16	L.R. Khatian No. 952, Sabek & L.R. Plot No. 1061, 1067, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	4,32,000	43,200	22.50225600, 88.11102100
31	29058-16 & 9702-15	R.S. Khatian No. 224, L.R. Khatian No. 460, R. S. Dag No. 1236, L.R. Dag No. 1206, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	17,96,873	1,79,687	22.49906740, 88.11465650
32	29060-16 & 9701-15	R.S. Khatian No. 732, 369/1, LR. Khatian No.750, R.S. Dag No. 1051, 1045, 1304, L.R. Dag No. 1032, 1025, 1276, Situated at Mauza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	16,66,850	1,66,685	22.49912030, 88.11667670
33	29061-16	L.R. Khatian No. 468, R.S. Dag No. 1065, 1062, 1067, 984, R.S KH- 370, 171 L.R. Dag No. 1046, 1043, 1048, 962, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	29,02,716	2,90,272	22.48978850, 88.10761830

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
34	29063-16	R.S. Khatian No. 215, L. R. Khatian No. 270, 786, R.S. Dag No. 1004, L. R. Dag No. 984, J.L. No. 95, Mauza - Jagatpur , A.D.S.R.O & Police Station - Uluberia, District Howrah, West Bengal	36,61,826	3,66,183	22.49010830, 88.10674040
35	29064-16 & 32527-16	L.R. Dag No. 1022, R.S. Dag No. 1041/1832, L.R. Khatian. No. 1132, 1133, 1134, 1135, 1136, 293, R.S. Khatian No. 122, J.L. No. 95, Touzi No. 44, Situated at Mauza - Jagatpur, Police Station - Uluberia, District Howrah, West Bengal	12,28,640	1,22,864	22.49702270, 88.11662000
36	29067-16	L.R. Khatian No. 251, Sabek Khatian No. 185, Sabek & L.R. Plot No. 82, 102, 183, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,98,000	19,800	22.50089240, 88.10917680
37	29068-16	Sabek Khatian No. 87, 85, Sabek & L.R. Plot No. 236, 354, 386, 244, 365, 368, 372, 390, J.L. No. 94, Village- Jagannathpur, P.S. & A.D.S.R.O.- Uluberia, District - Howrah, West Bengal	10,44,000	1,04,400	22.500600, 88.109535
38	29069-16	Sabek Khatian No. 22, Sabek Plot No. 1030, L.R. Khatian No. 27. L.R. Plot No. 1010, Sabek Khatian No. 269, Sabek Plot No. 1096, L.R. Khatian No. 672, L.R. Plot No. 1077, Sabek Khatian No. 531, Sabek Plot No. 1280, L.R. Plot No. 1252, Sabek Khatian No. 531, Sabek Plot No. 1280, L.R. Plot No. 1252, Sabek Khatian No. 628, Sabek Plot No. 1278, L.R. Plot No. 1249, Sabek Plot No. 1278, L.R. Plot No. 1249, L.R. Khatian No. 672, L.R. Plot No. 1108, Sabek Plot No. 1127, J.L. No. 95, Mouza - Jagatpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	6,16,500	61,650	22.50175800, 88.11095400
39	29070-16	Sabek Khatian No. 202, 193, L.R Khatian No. 564, Sabek Plot No. 1106,1011, L.R Plot No. 1087, 991, J.L. No. 95, Mauza - Jagatpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	35,24,636	3,52,464	22.49013310, 88.10812670
40	29071-16	Sabek Khatian No. 312, Sabek Plot No. 1260, L.R. Plot No. 1231, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	24,04,110	2,40,411	22.496047, 88.115560
41	29072-16	L.R. Khatian No. 586, Sabek & L.R. Plot No. 190, L.R. Khatian No. 586, Sabek & L.R. Plot No. 197, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	1,80,000	18,000	22.50192500, 88.11094500
42	29073-16	Sabek & L.R. Plot No. 893, 732, Sabek Khatian No. 212, L.R. Khatian No.5, 285, 651/1, VillageJagannathpur, J.L No. 94, Sub Registry Office - Uluberia, Tehsil - Uluberia, District- Howrah, West Bengal	4,32,000	43,200	22.50130600, 88.10912900
43	29074-16	Sabek & L.R. Plot No. 803, Sabek Khatian No. 113, L.R. Kh. No. 461, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	2,34,000	23,400	22.50328700, 88.11584100
44	29075-16	Sabek Khatian No. 212, Sabek/L.R. Dag No. 732, 893, 1003, J.L. No. 94, Mouza - Jagannathpur, Police Station & SRO - Uluberia, District - Howrah, West Bengal	3,24,000	32,400	22.50429090, 88.11486760

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
45	29076-16	Sabek/L.R. Dag No. 900, under L.R. Khatian No. 368, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah. West Bengal	4,32,000	43,200	22.50192300, 88.11107600
46	29077-16	Dag No. (R.S. & L.R.) - 797, 1083, 1116, 1117, 1118, 1119, 1120, 1138, 1252, 1257, R.S. Khatian No. 66, 396 & 397, L.R. Khatian No. 42, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,72,440	17,244	22.50378020, 88.11396840
47	29078-16	Khatian No. 52, L.R. Dag No. 1020, 1021, 1022, 1023, 1024, 1025, 1026, 1027, 1029, 1030, 1031, 1032, 1074 & Khatian No. 344, L.R. Dag No. 27, 910, 963, 964, 965, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub-Registry office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	12,28,860	1,22,886	22.50050600, 88.10915900
48	29079-16	R.S. Khatian No. 101, 84, L.R. Khatian No. 239, 46, R.S. Dag No. 1036, 1046, 1041, 1047, L.R. Dag No. 1016, 1027, 1021, 1028, J.L. No. 95, Mauza - Jagatpur, SRO - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	49,68,494	4,96,849	22.496988, 88.116416
49	29080-16	L.R. Khatian No. 323, Sabek & L.R. Plot No. 1276, 1093, 779, J.L. No. 94 Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District - Howrah, West Bengal	5,76,000	57,600	22.50291300, 88.11578800
50	29081-16	J.L. No. 94, sSabek & L.R. Plot No. 803, Sabek Khatian No. 113, L.R. Khatian No. 294, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	2,52,000	25,200	22.50286900, 88.11641200
51	29082-16	Sabek Khatian No. 334, 487, L.R. Khatian No. 835, 836, 837, 838, 839, 840, 841, 103/1, 540, 197, 207, 34, 363, Sabek & L.R. Plot No. 992, 981, 979, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	3,96,000	39,600	22.50404780, 88.11403630
52	29083-16	Sabek & L.R. Plot No. 74, 81, 99, 377, 378, 35, Sabek Khatian No. 173, 186, 566, 102, 131, 177, L.R. Khatian No. 410, 208, 353, 109, 743, 764, 766, 767, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	16,06,500	1,60,650	22.50448820, 88.11532040
53	29084-16	Sabek Khatian No. 281, L.R Khatian no. 708, Sabek & L.R Plot No. 863, J.L. No. 94, Mouza - Jagannathpur, A. D. S. R. O. -Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	8,50,500	85,050	22.500093, 88.108735
54	29085-16	L.R. Khatian No. 692, Sabek Khatian No. 211, Sabek & L.R. Plot No. 11, 14, J.L. No. 94, Mouza - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,52,000	25,200	22.50303900, 88.10811300
55	29086-16	Sabek Kh. No. 165, L.R. Plot No. 33, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,20,060	12,006	22.49988400, 88.10830800
56	29087-16	Sabek & L.R. Plot No. 404 & 405, L.R. Khatian No. 236, Sabek Khatian No. 233, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	2,70,000	27,000	22.50443000, 88.11549300

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
57	29088-16	Sabek Khatian No. 316, L.R. Khatian No. 928, Sabek & L.R. Plot No. 1087, J.L. No. 94, Mouza - Jagannathpur, Police Station & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	5,40,000	54,000	22.50377050, 88.11567470
58	29089-16	Sabek & L.R. Plot No. 1229, 784, 1203, 1204, 1232, L.R. Khatian No. 393, J.L. No. 94, Situated at Mauza - Jagannathpur,, P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	2,34,000	23,400	22.50099900, 88.10911300
59	29091-16	Sabek Khaitan No. 249, 159, 207, L.R. Khaitan No. 698, Sabek Plot No. 1245, 1369, 1370, Hal Plot No. 1215, 1342, 1343, J.L. No. 95, Mouza - Jagatpur, Police Station & Additional Dist. SRO - Uluberia, District - Howrah, West Bengal	5,83,293	58,329	22.49554950, 88.11720980
60	29092-16	Sabek L.R. Dag No. 797, 842, 973, 1117, 1252, 1257, Sabek Khatian No. 66, L.R. Khatian No. 16, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	9,06,660	90,666	22.50033900, 88.10848500
61	29093-16	R.S. Khatain No. 256, L.R. Khatain No. 587, Dag No. (R.S.& L.R.) - 113, 383, 446/1383, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,48,410	14,841	22.50356220, 88.11556570
62	29094-16	R.S. Khatian No. 256, L.R. Khatian No. 587, Dag No. (R.S. & L.R.) - 113, 414, 446/1383, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	2,76,660	27,666	22.50288500, 88.11159500
63	29095-16	L.R. Khatian No. 472, Sabek Khatian No. 234, Sabek & L.R. Plot No. 381, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	2,34,000	23,400	22.50307700, 88.11534600
64	29096-16	L.R. Khatian No. 368, Sabek Khatian No. 170, Sabek & L.R. Plot No. 978, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	2,52,000	25,200	22.49989100, 88.10832000
65	29097-16	Sabek LR Plot No. 1103,1104,1105, 1106, 1106/ 1412, LR Khatian No. 731, Situated at Mouza - Jagannathpur, J.L. No. 94,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	5,40,000	54,000	22.50427540, 88.10863260
66	29098-16	L.R. Khatian No. 332, Sabek & L.R. Plot No. 869, 891, 895, 896, 1012, 1089, J.L. No. 94, Mouza - Jagannathpur, within P.S. & A.D.S.R.O. - Ulberia, District - Howrah, West Bengal	4,50,000	45,000	22.50453200, 88.10872200
67	29099-16	Sabek LR Plot No.157, 158, Sabek Kh No. 80 ,158, LR Khatian No. 93, J.L. No. 94 Situated at Mouza - Jagannathpur, ,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	1,80,000	18,000	22.50457840, 88.10865340
68	29100-16	Sabek Khatian No. 75, L.R. Khatian No. 162, 502 & 530, L.R. & Sabek Plot No. 26, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	4,50,000	45,000	22.50085600, 88.10787200

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
69	29101-16	Sabek Khatian No. 188, Sabek Plot No. 65, 73, J.L. No. 94, Mouza - Jagannathpur, , Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	5,22,000	52,200	22.50469690, 88.11439160
70	29102-16	Sabek Khatian No. 105, L.R. Khatian No. 111 Sabek & L.R. Plot No. 804, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	5,22,000	52,200	22.50057700, 88.10813400
71	29103-16	Sabek & L.R. Plot No. 219, 213, 166 Sabek Khatian No. 184, 437, 575 J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	7,65,000	76,500	22.50518500, 88.11421200
72	29104-16	L.R. Plot No. 404, 405, 406, L.R. Khatian No. 229, Sabek Khatain No. 276, J.L. No. 94 Mouza - Jagannathpur, ,Police Station & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	1,62,000	16,200	22.50332960, 88.11590540
73	29105-16	L.R. Khatian No. 109/2, L.R. Plot No. 989, 1331, 990, 1321,1330, R.S. Plot No. 1016, 1357, 1356, 1358, J.L. No. 95, Situated at Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	1,40,40,598	14,04,060	22.48996860, 88.10674440
74	29106-16 & 9564-15	L.R. Khaitan No. 52, L. R. Plot No. 809, 813, 1076, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	2,52,000	25,200	22.50084800, 88.10785700
75	29107-16	L.R. Khatian No. 356, L.R Plot No. 46, 53, 48, J.L. No. 94, Mouza - Jagannathpur, Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	8,10,000	81,000	22.50280500, 88.11579400
76	29108-16	L.R. Khatian No. 126, L.R. Plot No. 778, J.L. No. 94, Mauza - Jagannathpur, P.S & A.D.S.R.O Uluberia, District - Howrah, West Bengal	21,96,000	2,19,600	22.50134500, 88.10888600
77	29109-16	Sabek Khatian No. 287, 252, 478, 33, 39, 696 & 353/1, L.R. Khatian No. 314 & 563, Sabek Dag No. 1363, 1364, 1371, 1377, 1378, 1381, L.R. Dag No. 1336, 1337, 1344, 1350, 1351, 1354, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Sta	65,76,296	6,57,630	22.48998340, 88.10683910
78	29110-16	Sabek/L.R Dag No. 470, 476, 483 under Khatian No. 383, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & Sabek Dag No. 984, 985, 986, 1062, 1065 & 1067, L.R. Dag. No. 962, 965, 966, 1043, 1046 & 1048 under L.R. No. 468, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	32,93,966	3,29,397	22.50188460, 88.10682610
79	29111-16	Khatian No. Sabek 78 & L.R. 258, L.R. Dag No. 37, 161, 1092, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	19,08,000	1,90,800	22.50407500, 88.11587800
80	29112-16	Sabek Dag No. 1387, L.R.Dag No. 1360, Khatian No. 603, , Situated at Mauza - Jagatpur , J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	5,80,190	58,019	22.49930840, 88.11402390
81	29113-16	L.R. Khatian No. 27, Sabek & L.R. Plot No. 290, 163, 82, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	8,64,000	86,400	22.50509200, 88.11566700

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82	29114-16	J.L. No. 94, L.R. Kh. No.729, Sabek & L.R. Plot No. 253, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	5,76,000	57,600	22.50381000, 88.11571400
83	29115-16	L.R. Khatian No. 626, Sabek Khatian No. 166, Sabek & L.R. Plot No. 798, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	3,06,000	30,600	22.50447400, 88.11606500
84	29116-16	Dag No. (R.S. & L.R.) - 797, 1083, 1116, 1117, 1118, 1119, 1120, 1138, 1252, 1257, R.S. Khatian No. 66, 396 & 397, L.R. Khatian No. 42, Mouza - Jagannathpur, J.L. No. 94, Police Station & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	3,44,880	34,488	22.49810200, 88.11049000
85	29117-16	L.R Khatian No- 327 Sabek Dag No. 1363, 1378, 1386, 1387, 1004, 1209, 1230, 1269, 1285, L.R. Dag No. 1336, 1351, 1359, 1360, 984, 1179, 1200, 1240, 1257, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	38,68,987	3,86,899	22.50298600, 88.11019100
86	29118-16	L.R. Khatian No. 327, Sabek Dag No. 1363, 1378, 1386 & 1387, L.R. Dag No. 1336, 1351, 1359, 1360, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	7,11,383	71,138	22.49007620, 88.10871980
87	29119-16 & 29292-16	R.S. Khatian No. 100, L.R. Khatian No. 600, 782, 298, 452, 825, R.S. Dag No. 982, 984, L.R. Dag No. 959, 961, J.L. No. 95, Mouza - Jagatpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	16,29,130	1,62,913	22.49058450, 88.11014780
88	29120-16 & 9659-15	Sabek Khatian No. 274, Sabek & L.R. Plot No. 1122, J.L. No. 94, Mouza - Jagannathpur, Sub. Registry Office - Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	1,62,000	16,200	22.50408400, 88.11580200
89	29121-16 & 9662-15	L.R. Khatain No. 154, Sabek Khatian No. 195, Sabek & L.R. Plot No. 219, 229, J.L. No. 94, Village - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District- Howrah, West Bengal	4,32,000	43,200	22.50543300, 88.11550300
90	29123-16 & 9664-15	L.R. Khatian No. 490, Sabak & L.R. Plot No. 408 & 749, J.L. No. 94, Mouza Jagannathpur, P.S. and A.D.S.R.O. - Ulubeira, District - Howrah, West Bengal	1,08,000	10,800	22.50504400, 88.11316000
91	29124-16 & 9651-15	Sabek Khatian No. 80, 158, 338, Sabek & L.R. Plot No. 237, 239, 223, J.L. No. 94, Mouza - Jagannathpur, Additional District Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	1,69,200	16,920	22.503573, 88.116349
92	29126-16 & 9653-15	L.R. Khatain No. 395, Sabek & L.R. Plot No. 1264, J.L. No. 95, Mouza - Jagatpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	6,03,384	60,338	22.48917020, 88.10854040
93	29128-16	L.R. Khatian No. 235, Sabek & L.R. Plot No. 29, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,26,000	12,600	22.50029200, 88.11158200

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
94	29130-16	R.S. Khatian No. 636, L.R. Khatian No. 374, 214, R.S. Dag No. 1302, L.R. Dag No. 1274, J.L. No. 95, Mauza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District Howrah, West Bengal	64,10,960	6,41,096	22.496361, 88.115445
95	29131-16	R.S. Khatian No. 133, L.R. Khatian No. 161, R.S. Dag No. 1302, 1000, 1021, L.R. Dag No. 1274, 981, 1001, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	63,96,558	6,39,656	22.49015500, 88.10853320
96	29132-16	R.S Khatian No. 258, L.R Khatian No. 374, 214, R.S. Dag No. 1336, L.R Dag No. 1309, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	10,75,060	1,07,506	22.49911620, 88.11550000
97	29133-16	R.S. Khatian No. 298, L.R. Khatian No. 1238, 1237, R.S. Dag No. 1336, L.R. Dag No. 1309, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	27,64,440	2,76,444	22.50173160, 88.10947080
98	29134-16	Sabek Kh. No. - 63, Sabek Plot No. - 88, 106, 107, J.L. No. - 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	3,06,000	30,600	22.50150600, 88.10701300
99	29135-16	Sabek Plot No. 943/1375, 944/1376, 910/1374, Sabek Kh. No. 63, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	5,22,000	52,200	22.50401200, 88.11484500
100	29136-16	Sabek & L.R. Plot No. 64, L.R Khatian No. 919, 920, 921, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	7,56,000	75,600	22.50003000, 88.11517000
101	29137-16	J. L. No. 94, Sabek Khatian No. 63, Sabek Plot No. 2/1402, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	10,80,000	1,08,000	22.50292120, 88.11506880
102	29138-16	Sabek Plot No. 1314, 1317, 1318, 60, Sabek Khasra No. 63, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	6,12,000	61,200	22.50540300, 88.11313300
103	29139-16	Sabek Khatain No. 16, Sabek Plot No. 1052, J.L. No. 95, Mouza - Jagatpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	64,10,960	6,41,096	22.502871, 88.110296
104	29156-16	Sabek Khatain No. 63, Sabek Plot No. 2/1403, 290/1404, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	45,54,000	4,55,400	22.50565800, 88.11292900
105	29157-16	Sabek Khatain No. 16, Sabek Plot No. 924, 933, 1192, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	16,24,560	1,62,456	22.49449300, 88.11665900
106	29158-16	J.L. No. 94, Sabek Kh. no.63, Sabek Plot No. 841, 951, 975, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	9,36,000	93,600	22.50422000, 88.11536500

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
107	29159-16	Sabek Khatian No. 16, Sabek Plot No. 795, J.L. No. 95, Mauza - Jagatpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	9,36,000	93,600	22.48823940, 88.10831360
108	29160-16	Sabek Khatian No. 16, Sabek Plot No. 795, J.L. No. 95, Village - Jagatpur, within P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	63,88,928	6,38,893	22.49523460, 88.11796620
109	29161-16	Sabek Khatian No. 16, Sabek Plot No. 957, 1144, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	35,53,725	3,55,373	22.49380280, 88.11904480
110	29162-16	Sabek Khatian No. 16, Sabek Plot No. 1052, J.L. No. 95, Mouza - Jagatpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	72,12,300	7,21,230	22.503020, 88.109900
111	29163-16	L.R. Khatian No. 181, 418, 506, 565, 134, Sabek Khatian No. 255, 196, 135, Sabek & Plot No. 814, 134, Sabek & L.R. Plot No 806, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	15,66,000	1,56,600	22.50387430, 88.11524650
112	29164-16	Sabek & L.R. Dag No. 746, 758, L.R. Khatian No. 49, J.L. No. 94, Village - Jagannathpur P.S. Uluberia, Additional Distt. Sub. Registry Office Uluberia, District Howrah, West Bengal	7,92,000	79,200	22.50562900, 88.11267600
113	29165-16	J.L. No. 94, R.S. & L.R. Dag No. 797, 1083, 1116, 1117, 1118, 1119, 1120, 1138, 1252, 1257, R.S.Khatian No. 66, 396, 397, L.R.Khatian No.42, 305, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	4,25,880	42,588	22.50412300, 88.11491600
114	29167-16	J.L. No. 94, C.S. Khatian No. 145, L. R Khatian No. 308, 312, Sabek & L.R.Plot No. 777, 901, Mouza - Jagannathpur, Additional Dist. Sub. Registry OfficeUluberia, Police Station - Uluberia, District- Howrah, West Bengal	6,66,000	66,600	22.50548100, 88.11589000
115	29168-16	Khatian No.76, 80, Plot No.30, 135, 264, 225, 266, 205, 270, 271, 223, J.L No. 94, Mouza - Jagannathpur, Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	18,00,000	1,80,000	22.50326400, 88.11579000
116	29169-16	Sabek & L.R. Dag No. 141, 143, 148, 162, 168, 177, 209, 225, 264, 266, 273, 310, 312, 314, 321, 322, 323, 336, 341, 343, 344, 396, 402, 123, 124, 276, 440, 441, 157, 205, C.S. Khatian No. 76, 77, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	8,64,000	86,400	22.50516800, 88.11294000
117	29170-16	LR Khatian No. 578, Khatian No. 76, Sabek LR Plot No. 264, 223, 225, 226, 227, 239, 260, 264, 265, 266, 268, 271, 272, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	18,00,000	1,80,000	22.50203880, 88.10720450
118	29171-16	L.R. Khatian No. 494, Sabek & L.R. Plot No. 198, 203, J.L. No. 94, Mouza - Jagannathpur, Police Station & SRO - Uluberia, District - Howrah, West Bengal	11,43,000	1,14,300	22.50377700, 88.11376200

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
119	29172-16	Khatian No. (C.S) - 76, Sabek Dag No. 275, 300, 305, 307, 310, 312, 314, 321, 322, 323, 328, 329, 330, 336, 341, 342, 343, 344, 396, 402, 406, 135, 136, 139, 140, 141, 142, 143, 148, 162, 168, 177, 209, 225, 264, 265, 266, 273, 274, 331, Khatian No. (C.S) - 77, Sabek Dag No. 811, 55, 123, 124, 276, 277, 440, 441, Khatian No. (C.S) - 80, Sabek Dag No. 146, 157, 205, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	35,29,800	3,52,980	22.50252200, 88.10755700
120	29173-16	LR Plot No. 58, 59, 129, 208, 94, 150, 153, 294, 301, 42, 163, 280, 290, 105, 417, 210 Sabek Khatian No. 187, 265, 266, 268, 269, 270, 302, Mouza - Jagannathpur, J.L. No. 94, P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	12,32,460	1,23,246	22.50135790, 88.10792810
121	29174-16	R.S & L.R Plot No. 803, LR Khatian No. 949, 951, Sabek Khatian No.113, Situated at Mouza - Jagannathpur, J.L. No. 94,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	1,62,000	16,200	22.50224730, 88.10731920
122	29175-16	L.R Khatian No. 432, Sabek & L.R. Plot No. 413, 408, J.L No. 94, Mauza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	5,04,000	50,400	22.50211700, 88.11131100
123	29176-16	L.R. Khatian No. 523, Sabek L.R. Plot No. 990, 1059, 965, 1080, 1104, 1107, 1097/1362, 1110, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,88,000	28,800	22.50184000, 88.10817190
124	29182-16	Sabek Khatian No. 449, L.R. Khatian No. 675, Sabek & L.R. Plot No. 29, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,98,000	19,800	22.503747, 88.114066
125	29183-16	Sabek LR Plot No. 463, LR Khatian No. 673, Situated at Mauza - Jagannathpur, J.L. No. 94 ,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	2,52,000	25,200	22.50138900, 88.10637380
126	29184-16	L.R. Khatian No. 22, 651, 651/1, Sabek Khatian No. 212, Sabek & L.R. Plot No. 893, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,80,000	18,000	22.50208600, 88.10871300
127	29185-16	J.L. No. 94, Sabek Khatian No. 235, Hal Khatian No. 746, Sabek & L.R. Plot No. 224, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	1,71,000	17,100	22.50534500, 88.11520900
128	29186-16	Sabek & L.R Plot No. 160, 214, Sabek Khatian No. 96, 104, L.R. Khatian No. 528, 719, 35, 108, Situated at Mouza - Jagannathpur, J.L. No. 94,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	7,38,000	73,800	22.50151980, 88.10791560
129	29187-16	LR Plot No. 866, 867, 888, JL No. 94, LR Khatian No. 450, 485, Sabek Khatian No. 170,272, Situated at Mouza - Jagannathpur, J.L. No. 94,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	13,38,660	1,33,866	22.50198010, 88.10904420

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
130	29188-16	J.L. No. 94, Sabek Khatian No.149, L.R Khatian No.438, Sabek & L.R Plot No.773, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	3,96,000	39,600	22.50544600, 88.11648900
131	29189-16	Sabek Khatian No.249/1, 212, L.R. Khatian No. 480, Sabek and L.R. Plot No. 894, 893, J.L. No.94, Mouza - Jagannathpur, Sub. Registry Office Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	5,04,000	50,400	22.50397500, 88.11546300
132	29190-16	L.R. Khatian No. 916, Sabek & L.R. Plot No. 801, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	5,04,000	50,400	22.50268300, 88.10761100
133	29191-16	L.R. Khatian No. 698, Sabek Plot No. 1202, 1203, 1213, 1240, 1246, Hal L.R. Plot No. 1172, 1173, 1183, 1210, 1216, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	22,83,411	2,28,341	22.49467750, 88.11822320
134	29192-16	Sabek Khatian No. 252, L.R. Khatain No. 741, Sabek Dag No. 1371, L.R. Dag No. 1344, J.L. No. 95, Village Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & Sabek Khatian No. 234, L.R. Khatain No. 591, Sabek Dag No. 112, 117, L.R. Dag No. 112, 117, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	3,92,679	39,268	22.49851050, 88.11022380
135	29193-16	L.R. Khatian No. 672, Sabek Khatian No. 234, Sabek & L.R. Plot No. 117, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & L.R. Khatian No. 844, Sabek Khatian No. 279, Sabek Dag No. 1217, L.R. No. 1187, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	8,50,710	85,071	22.49857310, 88.11046740
136	29194-16	Sabek Khatian No. 211, L.R Khatian No. 130, Sabek Dag No. 1039, 1040, L.R Dag No. 1019, 1020, J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	6,66,740	66,674	22.48900140, 88.10827160
137	29195-16	Sabek Khatian No. 249, 159, 207, L.R Khatian No. 698, Sabek Plot No. 1245, 1369, 1370, L.R Plot No. 1215, 1342, 1343, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	11,80,407	1,18,041	22.48845590, 88.10828180
138	29196-16	L.R. Khatian No. 410, Sabek Khatian No. 173, 186, 302, 186, Sabek & L.R Plot No. 74, 81, 99, 187, Situated at Mauza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	36,85,682	3,68,568	22.48977100, 88.10745590
139	29197-16	Sebak Khatain No. 812, L.R. Khatian No. 811, Sabek & L.R. Plot No. 220, J.L. No. 94, Mauza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	1,80,000	18,000	22.501225, 88.108352
140	29198-16	Sabek Khatian No. 252, L.R. Khatian No. 352, Sabek L.R. Plot No. 43, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, , Police Station - Uluberia, District - Howrah, West Bengal	5,49,000	54,900	22.50112700, 88.10876000

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
141	29199-16	Sabek & L.R. Dag No 58, 59, 94, 208, 210, 294, & 301 appertaining to Khatian No. 270, 269, 266, 265, 268, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	5,57,640	55,764	22.50122410, 88.10883030
142	29200-16	Sabek Khatian No. 90 & 121, L.R. Khatian No. 923, Sabek & L.R. Plot No. 493, 494 & 492, J.L. No. 94, A.D.S.R.O - Uluberia, P.S - Uluberia, District - Howrah, West Bengal	10,62,000	1,06,200	22.50154060, 88.10759310
143	29202-16	Sabek Khatian No. 256, Sabek Plot No. 412, L.R Khatian No. 587, L.R Plot No- 412, J.L. No. 94 Situated at Mouza - Jagannathpur, P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	2,34,000	23,400	22.50161400, 88.10735900
144	29203-16 & 9716-15	L.R. Khatian No. 525, L.R. Plot No. 413, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	4,46,400	44,640	22.50127600, 88.10762500
145	29204-16 & 9715-15	Sabek Khatian No. 163, Sabek Plot No. 411, Sabek Khatian No. 27, L.R. Khatian No. 639, Sabek/L.R. Plot No. 765, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	8,50,500	85,050	22.50092800, 88.10751700
146	29205-16	L.R. Khatian No. 764, 765, 766, 767, Sabek Khatian No. 163, Sabek & L.R. Plot No. 411, J.L. No. 94, Village - Jagannathpur, P.S. & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	5,17,500	51,750	22.50448470, 88.11484500
147	29206-16 & 9714-15	LR Khatian No. 729, LR Plot No. 801, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	5,04,000	50,400	22.50446570, 88.11471010
148	29207-16 & 9713-15	L.R. Khatian No. 39, Sabek Khatian No. 21/1, Sabek & L.R. Plot No. 743, J.L. No. 94, Village - Jagannathpur, P.S. & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	5,94,000	59,400	22.50530390, 88.11262350
149	29208-16	L.R. Khatian No. 587, Sabek & L.R. Plot No. 113, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	2,70,000	27,000	22.50524020, 88.11210380
150	29209-16	Sabek Khatian No. 575,68, 141, 139, L.R Khatian No. NIL, LR Plot No. 101,166, 46, 48, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	7,74,000	77,400	22.50527470, 88.11196420
151	29211-16	LR Khatian No. 269, Sabek Khatian No. 121, LR Plot No. 1126, 1262, 1237, 1225,1099, 30, 861, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	22,32,000	2,23,200	22.50508540, 88.11230950
152	29212-16 & 9654-15	Sabek Khatian No. 274, L.R. Khatian No. 482 & 56, Sabek & L.R. Plot No. 31 & 108, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	4,50,000	45,000	22.503378, 88.114020
153	29214-16 & 9657-15	Sabek Khatian No. 207, L.R. Khatian No. 940, 121, Sabek & L.R. Plot No. 1128, 1028, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	4,23,000	42,300	22.50303300, 88.11417700

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
154	29215-16	Sabek Khatian No. 105, Sabek Dag No. 1110, L.R. Khatian No. 652, 906, L.R. Plot No. 1091, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	27,41,382	2,74,138	22.48894500, 88.10824980
155	29216-16	L.R. Khatian No. 310, L. R. Plot No. 1025, 1051, R.S. Plot No. 1044, L.R. Khatian No. 310, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	3,04,605	30,461	22.49012950, 88.10833180
156	29217-16	L.R. Khatian No. 282, Sabek Khatian No. 215, Sabek Plot No. 1004, 1269, L. R. Plot No. 984, 1240, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	13,64,210	1,36,421	22.49537330, 88.11794000
157	29218-16	L.R. Khatian No. 597, Sabek Khatian No. 33, 103, 252, Sabek Plot No. 1007, 1221, 1248, 1392, L.R. Plot No. 987, 1218, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	1,00,08,278	10,00,828	22.48905880, 88.10813510
158	29219-16	L.R. Khatian No. 597, 341, Sabek Khatian No. 252, 287, 572, Sabek Plot No. 1392, 1138, 1295, L.R. Plot No. 1118, 1267, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	15,66,504	1,56,650	22.48913540, 88.10824440
159	29220-16	L.R. Khatian No. 282, Sabek Plot No. 1269, 1004, Sabek Khatian No. 215, L.R. Plot No. 1240, 984, J.L. No. 95, Mouza - Jagatpur, Police Station - Uluberia, Sub Registry Office - Uluberia, District - Howrah, West Bengal	28,39,288	2,83,929	22.48881440, 88.10822220
160	29221-16 & 9600-15	L.R. Khatian No. 181, 418, 506 & 565, L.R. Plot No. 814, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,88,000	28,800	22.50427100, 88.11402900
161	29222-16 & 9712-15	Sabek Khatian No. 243, Sabek & L.R. Plot No. 962, 1132, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,80,000	18,000	22.502726, 88.111644
162	29223-16	Sabek Khatian No. 334, Sabek & L.R. Plot No. 992, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,52,000	25,200	22.50422000, 88.11452800
163	29226-16	Khatian No. 269, Plot No. 1262, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	3,42,000	34,200	22.50491500, 88.11621000
164	29227-16	Sabek Khatian No. 249/1, Sabek Plot No. 734 & 1282, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District - Howrah, West Bengal	3,78,000	37,800	22.505581, 88.114973
165	29229-16 & 9601-15	Sabek Khatian No. 274, Sabek Plot No. 31 & 108, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District - Howrah, West Bengal	2,70,000	27,000	22.505368, 88.114575
166	29230-16	Sabek Khatian No. 74, L.R. Khatian No. 893, Sabek Plot No. 1359, L.R. Plot No. 1332, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	20,73,330	2,07,333	22.50198580, 88.11337510
167	29235-16	L.R. Plot No. 934, L.R. Khatian No. 590, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	14,21,490	1,42,149	22.49535440, 88.11687980

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
168	29236-16	Hal Plot No. 67, Hal Khatian No. 696, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District - Howrah	1,98,000	19,800	22.50542800, 88.11399900
169	29238-16 & 9681-15	Sabek Khatian No. 249/1, 173, Sabek Plot No. 734, 739, 740, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,70,000	27,000	22.49959700, 88.11123100
170	29239-16 & 9680-15	Sabek Khatian No. 281, L.R. Khatian No. 708, Sabek Plot No. 769, L.R. Plot No. 769, J.L. No. 94, Village - Jagannathpur, P.S. - Uluberia, District - Howrah, West Bengal	4,50,000	45,000	22.50548500, 88.11382800
171	29240-16 & 9679-15	Sabek Khatian No. 429, 256, Hal Khatian No. 587, Sabek & Plot No. 114, 113, J. L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	5,73,750	57,375	22.504827, 88.115396
172	29241-16 & 9678-15	Sabek & L.R. Plot No. 228, L.R. Kh. No. 489, Sabek Khatian No. 237, J.L. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District Howrah, West Bengal	1,80,000	18,000	22.50521100, 88.11356700
173	29242-16 & 9595-15	Sabek Khatian No. 229, L.R. Khatian No. 39, Sabek /L.R. Plot No. 726, 727, 728, 729 & 730, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	9,90,000	99,000	22.50465900, 88.11552700
174	29243-16 & 9596-15	Sabek Khatian No. 27, L.R. Khatian No. 464, Sabek Plot No. 752, 765, L.R. Plot No. 752, 765, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. Uluberia, District - Howrah, West Bengal	6,71,940	67,194	22.50297200, 88.11583500
175	29244-16	Sabek Khatian No. 226, L.R. Khatian No. 729, Sabek Dag No. 983, 984, L.R. Plot No. 961, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	2,41,893	24,189	22.49501700, 88.11673180
176	29247-16 & 32528-16	R.S. Khatian No. 636, L.R. Khatian No. 214 & 374, R.S. Dag No. 973, L.R. Dag No. 950, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	34,52,190	3,45,219	22.49477580, 88.11683560
177	29249-16 & 9545-15	R.S. Khatian No. 174 & 151, L.R. Khatian No. 247 & 112, R.S. Dag No. 960 & 961, L.R. Dag No. 935 & 936, J.L. No. 95, Village - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	40,61,400	4,06,140	22.49405560, 88.12000560
178	29252-16 & 9546-15	R.S. Khatian No. 194, L.R. Khatian No. 886, R.S. Dag No. 944, L.R. Dag No. 918, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	17,26,095	1,72,610	22.49448650, 88.11570850
179	29255-16	R.S. Khatian No. 273, L. R. Khatian No. 857, R.S. Dag No. 1294, L.R. Dag No. 1266, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	4,14,000	41,400	22.49028290, 88.11041970
180	29273-16	L.R. Khatian No. 1194, 1191, 1192, 1193, 1195, 1196, 1197, 1198, 1199, 1200, 1201, 356, R.S. Khatian No. 572, 407, Dag No. R.S. 1295, 1018, Dag No. L.R. 1267, 998, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	61,35,474	6,13,547	22.48947820, 88.10815960

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
181	29274-16	L.R. Dag No. 1230, R.S. Dag No. 1259/1836, R.S. Khatian No. 753, L.R. Khatian No. 382, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	9,13,794	91,379	22.49021000, 88.10957840
182	29275-16	R.S. Khatian No. 312, L.R. Khatian No. 14, L.R. Dag No. 1262, R.S. Dag No. 1290, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	8,29,326	82,933	22.48931270, 88.10829560
183	29278-16	R.S. Dag No. 1275, L.R. Dag No. 1246, R.S. Khatian No. 200, L.R. Khatian No. 1174, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	20,88,672	2,08,867	22.49571990, 88.11840750
184	29279-16	Khatian No. R.S. 117, 313, 700, 628, 631, Khatian No. L.R. 414, 356, 672, 300, 477, 610, 911, 414,, 651, Dag No. R.S. 1143, 1098, 1096, 1219, 1280, Dag No. L.R. 1124, 1079, 1077, 1189, 1252, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	58,74,390	5,87,439	22.48922570, 88.10855840
185	29280-16	Sabek Khatian No. 293, L.R. Khatian No.229, 234, 229, Plot No. 251, 256, 368, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	1,80,000	18,000	22.50319800, 88.11596700
186	29281-16	L.R. Khatian No. 290, 447, L.R. & Sabek Plot No. 720, 719, 718, J. L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	1,62,000	16,200	22.50406200, 88.11547400
187	29282-16	L.R. Khatian No. 756, L.R. Plot No. 451, J. L. No 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Ben	2,34,000	23,400	22.50423200, 88.11478400
188	29290-16 & 29065-16	L.R. Dag No. 919, 947, R. S Dag No. 970, L.R. Khatian No. 338, 729, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	10,66,118	1,06,612	22.49440470, 88.11610160
189	29291-16 & 29246-16	R.S. Khatian No. 60, L.R. Khatian No. 19, 799 & 933, R.S. Dag No. 1027, L.R. Dag No. 1007, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	40,85,304	4,08,530	22.49047660, 88.10998890
190	32526-16 & 29062-16	L.R. Dag No. 928, R.S. Dag No. 953, L R Khatian No. 204, R.S. Khatian No. 258, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	14,21,490	1,42,149	22.50007920, 88.12488840
191	32633-16	L.R. Khatian No. 81, Sabek & L.R. Plot No. 244, 245, 365, 367, 368, 370, 391 & 368/1410, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,95,200	29,520	22.50221500, 88.11099200
192	32634-16	L.R. Plot No. 1356, L.R Khatian No. 503, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	22,04,722	2,20,472	22.49468030, 88.11820710

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
193	32825-16	Sabek Khatian No. 268, L.R. Plot No. 150, Sabek & L.R. Plot No. 153, Sabek Khatian No. 265, Sabek & L.R. Plot No. 129, Sabek Khatian No. 302, Sabek & L.R. Plot No. 417, 105, Sabek Khatian No. 187, Sabek & L.R. Plot No. 280, 290, 163, 42, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	6,84,000	68,400	22.50127300, 88.10695700
194	32875-16	C.S. Khatian No. 166, C.S. Dag No. 1084, 1121, L.R. Khatian No. 531, 407, 83, 131, 134, 135, 136, 137, L.R. Plot No. 1084, 1121, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	3,06,000	30,600	22.50266710, 88.11425840
195	5728-15	R.S. Dag No. 1124, 1026, 1252, 1196, 1191, L.R. Dag No. 1105, 1006, 1222, 1163, 1161, L.R. Khaitan No. 595, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	18,81,050	1,88,105	22.50312580, 88.10966560
196	5729-15	R.S. Khatian No. 194, 118, R.S. Dag No. 952, 959, 945, L. R. Dag No. 927, 919, 934, J.L. No. 95, Mouza - Jagatpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	36,95,727	3,69,573	22.502044, 88.109400
197	5730-15 & 9723-15	L.R. Khatain No. 150, 208, L.R. Dag No. 1016, 1028, 1029, 1277, 1276, J.L. No. 95, Mouza - Jagatpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	16,75,328	1,67,533	22.50282270, 88.10957820
198	5731-15	R.S. Khatian No. 114, L.R. Khatian No. 827, 317, 210, Dag No. R.S. 1187, 980, Dag No. L.R. 1157, 957, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	93,52,452	9,35,245	22.50271900, 88.11039100
199	5732-15	Dag No. R. S. 1060, 1061, 1058, Dag No. L. R. 1041, 1042, 1039, Khatian No. R.S. 55, 153, Khatian No. L.R. 180, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	18,27,630	1,82,763	22.50229090, 88.10942180
200	5733-15	Khatian No. 174, 179, R.S. Dag No. 961, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	49,77,918	4,97,792	22.49540000, 88.12040000
201	5734-15	R.S. Khatian No. 36, L.R. Khatian No. 242, Dag No. 868, J.L. No. 94, Village - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	4,18,500	41,850	22.50542200, 88.11624400
202	5735-15	Dag No. 51, 48, Old Khatian No. 452, 140, 141, L. R. Khatian No. 773, 391, J. L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	8,46,000	84,600	22.50335500, 88.11649700
203	5736-15	R.S. Khatian No. 163, 72, L.R. Khatain No. 927, Dag No. 1273, 1276, J.L. No. 95, Mouza - Jagannathpur, Sub. Registry Office - Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	6,66,000	66,600	22.50306100, 88.11582700
204	5737-15	Dag No. 61, Khaitan No. R.S. - 262, L.R. - 406, 8, 399, 533, 265, J.L. No. 84, Mouza (Village) - Jagannathpur, Additional Distt. Sub Registry Office Uluberia, Police Station - Uluberia, District Howrah, West Bengal	7,56,000	75,600	22.50571700, 88.11333500

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
205	5738-15	J.L. No.- 94, 90, Dag No. 3223, 3225, Khatian No. 1135, ADSRO – Uluberia, Village - Brindabanpur & Dag No. 211, Khatian No. 464, Village Jagannathpur, Police Station- Uluberia, District. Howrah.	45,375	4,538	22.50310000, 88.11608300
206	5739-15	Khatian No. 163, 173 & 565, Dag No. 204, 85 & 98, J.L. No. 94, Village - Jagannathpur, Additional District Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	7,65,000	76,500	22.50504700, 88.11353700
207	5740-15	Dag No. 3224, 3226, L. R Khatian No. 3087, 3088, J.L No. 90 Mouza - Brindabanpur, Police Station - Uluberia, Sub Registry Office - Uluberia, District - Howrah, West Bengal	4,00,000	40,000	22.49840380, 88.11322800
208	5741-15	L.R. Khatian No. 1131, Khatian No. Old - 199, 242, Dag No. Old - 1271, New - 1242, Mouza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	63,35,532	6,33,553	22.50078100, 88.11422500
209	5742-15	R.S. Dag No. 1347, L.R. Dag No. 1320, R.S. Khatian No. Old - 147, L.R. Khatian No. 282, 313, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	56,71,810	5,67,181	22.50054800, 88.11389900
210	5743-15	L.R. Khatian No. 1267, 77, 386, 641, Khatian No. Old - 322, R.S. Dag No. 1223, 1292, L.R. Dag No. 1193, 1264, J. L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	57,81,927	5,78,193	22.50059800, 88.11351200
211	5744-15	R. S. Dag No. 963, L.R. Dag No. 940, Khatian No Old - 320, L. R. Khatian No. 3, 77, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	36,55,260	3,65,526	22.50151540, 88.11335050
212	5745-15	Khatian No. Old - 224, L.R. Khatian No. 4, 330, 164, 213, 265, 401, 622, R.S. Dag No. 1322, 1237, L.R. Dag No. 1296, 1207, J. L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	20,36,421	2,03,642	22.50185810, 88.11270810
213	5746-15	L.R. Khatian No. 578, 1000, 122, 523, Old Khaitan No. 195, 485, 487, 189, 148, 252, 250, Dag No. 219, 229, 979, 985, 986, 1097/1362, 1123, J.L. No. 94, Mouza - Jagannathpur, Sub. Registry Office Uluberia, Police Station - Uluberia, District Howrah, West Bengal	7,47,000	74,700	22.50477700, 88.11353900
214	5747-15	L.R. Khatian No. 823, R.S. Dag No. 1000, 1302, 1303,1340, L.R. Dag No. 980,1274,1275,1309, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	74,74,419	7,47,442	22.50165030, 88.11286490
215	5748-15	L.R. Khatian No. 373, 2, R.S. Dag No. 1119, L.R. Dag No. 1100, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	70,89,762	7,08,976	22.49603780, 88.11601600

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
216	5749-15	L.R. Khatian No. 62, 385, 841, 920, 664, R.S. Dag No. 1304, 1306, 1307, L.R. Dag No. 1276, 1278, 1279, J.L. No. 95, Mouza - Jagatpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	48,40,275	4,84,028	22.499256, 88.114953
217	5750-15	Khatian No. Old - 153, L.R. Khatian No. 549, 854, 858, 883, 4111, 125, R.S. Dag No. 1222, 1238, 1234, L.R. Dag No. 1192, 1208, 1204, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	42,23,688	4,22,369	22.50029540, 88.11515110
218	5751-15	Dag No. Old - 1256, Dag No. New - 1226, Khatian No. Old 249, L.R. Khatian No. 534, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	46,00,803	4,60,080	22.50128620, 88.11524220
219	5752-15	L.R. Khatian No. 329/1, 338, R.S. Dag No. 979, 989, 990, 992, L.R. Dag No. 956, 967, 968, 973, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	57,81,927	5,78,193	22.50134130, 88.11475390
220	5753-15	L.R. Khatian No. 549, 854, 858, 883, 411, R.S. Dag No. 1235, L.R. Dag No. 1205, J.L. No. 95, Mouza - Jagatpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	43,07,886	4,30,789	22.50093140, 88.11435900
221	5754-15	Dag R.S. No. 1312, L.R. No. 1284, 1225, 1226, Khatian No. R.S. 675, Situated at Mauza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	37,13,216	3,71,322	22.48995470, 88.10706530
222	5755-15	Dag No. 903, Khatian Old No. 92, L.R. 713, J.L. No. 94, Mouza - Jagannathpur, Additional Distt. Sub. Registry Office Uluberia, Police Station - Uluberia, Distt. - Howrah, West Bengal	5,13,000	51,300	22.50475900, 88.11389700
223	5756-15	Dag No. 2, Khatian Old No. 262, 8, L.R. 391/1, J.L. No. 94, Mouza - Jagannathpur, Additional Distt. Sub. Registry Office Uluberia, Police Station - Uluberia, District Howrah, West Bengal	9,72,000	97,200	22.50477800, 88.11404300
224	5757-15	Dag No. 162, Khatian R.S. No. 426, L.R. 221, J.L. No. 94, Mouza (Village) - Jagannathpur, Additional Dist. Sub. Registry Office Uluberia, Police Station - Uluberia, District Howrah, West Bengal	3,60,000	36,000	22.50460900, 88.11395200
225	5758-15	L.R. Khatian No. 580, 782, 548, R.S. Khatian No. 677, 197, 370, 100, L.R. Dag No. 1055, 1065, 1076, 1064, 1070, 1047, 959, 962, R.S. Dag No. 1074, 1084, 1095, 1083, 1089, 1066, 982, 984, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	33,88,310	3,38,831	22.48971240, 88.10825310
226	5759-15	R.S. Khatian No. 48, 138, L.R. Khatian No. 924, Dag No. 1255, 1256, 1254, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Official - Ulubeira, Police Station - Ulubeira, District - Howrah, West Bengal	13,14,000	1,31,400	22.50461300, 88.11371200

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
227	5760-15	L.R. Khatian No. 323, Dag No. 1250, 1251, 1279, 1280, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	7,20,000	72,000	22.50454200, 88.11351000
228	5761-15	Dag No. 230, Khatian L.R. No. 99, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office Uluberia, Police Station Uluberia, Diistrict Howrah, West Bengal	2,16,000	21,600	22.50437200, 88.11342200
229	5762-15	Dag No. 771, Khatian R.S. No. 27, L.R. No. 870, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office Uluberia, Police Station - Uluberia, District Howrah, West Bengal	4,32,000	43,200	22.50412400, 88.11337100
230	9468-15	R.S. Khatian No. 407, L.R. Khatian No. 625, R.S. Dag No. 1079, L.R. Dag No. 999, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	11,16,885	1,11,689	22.49504370, 88.11684110
231	9469-15	Khatian L.R. No. 876, 875, 859, Dag L.R. No. 97, 43, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Sation - Uluberia, District - Howrah, West Bengal	12,78,000	1,27,800	22.50388100, 88.11289100
232	9470-15	Dag R.S. No. 198, 203, L.R. 198, 203, Khaitan R.S. No. 99, J.L. No. 94, Situated at Mauza Jagannathpur Additional Distt. Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	22,86,000	2,28,600	22.50388100, 88.11289100
233	9471-15	R.S. Khatian No. 599, L.R. Khatian No. 283, 293, 261, 299, 45, 156, 222, R.S. Dag No. 1024, L.R. Dag No. 1155, 1156, 1149, 1201, 1203, 1004, 1158, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	59,39,661	5,93,966	22.50140100, 88.10910600
234	9472-15	R.S. Khatian No. 352, 487, L.R. Khatian No. 698, 693/1, R.S. Dag No. 1213, 1191, L.R. Dag No. 1183, 1161, J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	73,91,454	7,39,145	22.49598280, 88.11544080
235	9474-15	L.R. Khaitan No. 293, 476, Dag No. 976, 85, J.L. No. 94, Mouza - Jagannathpur Additional Distt. Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	4,77,000	47,700	22.50375100, 88.11448300
236	9475-15	L.R. - 154, 523, 729, 631, Khatian Old No. 76, 253, 82, Dag No. 177, 801, 114, J.L. No. 94, Mouza - Jagannathpur, Additional Distt. Sub Registry Office Uluberia, Police Station Uluberia, District Howrah, West Bengal	6,85,440	68,544	22.50342600, 88.11454900
237	9476-15	Dag No. 48, Khaitan Old No. 696, L.R. - 894, J.L. No. - 94, Village Jagannathpur, AD. SRO Uluberia, Police Station Uluberia, District Howrah, West Bengal	5,94,000	59,400	22.504517, 88.115332
238	9477-15	Dag No. 731, 753, 759, 764, 772 Khaitan L.R. No. 642, 662, J.L. No. 94, Mouza - Jagannathpur, Additional District Sub. Registry Office Uluberia, Police Station Uluberia, West Bengal	7,05,060	70,506	22.50468300, 88.11470100

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
239	9478-15	Khatian No. 127 (Old), L.R. - 751, Dag No. 977, L.R. Khatian No. 56, 482, Dag No. 979, Khatian No. 212 (Old), L.R. - 5, 22, 285, 420, 651 & 651/1, Dag No. 980, Khatian No. 316 (Old), L.R. - 56, 482, 110, 835, 836, 837, 838 & 841, Dag No. 1088, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station- Uluberia, District - Howrah, West Bengal	8,51,760	85,176	22.50593200, 88.11498700
240	9479-15	R.S. Dag No. 1115, 1303, 1336, L.R. Dag No. 1096, 1275, 1309, L.R. Khatian No. 161, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & R.S. Dag No. 459, 753, 764, 772, L.R. Dag No. 459, 753, 764, 772, L.R. Khatian No. 149, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	39,46,349	3,94,635	22.50577190, 88.11503930
241	9480-15	Dag No. 175, 176, 168, 187, Khatian Old No. 220, 186 New L.R Khatian No. - 48, 325, 398, 650 J.L. No. 94, Mouza - Jagannathpur, Additional District Sub. Registry Office Uluberia, Police Station - Uluberia, District Howrah, West Bengal	10,89,000	1,08,900	22.50566800, 88.11500500
242	9481-15	L.R. Khatian No. 154, 329, 154, 523, 729, 698, 587, 713, R.S. Dag No. 177, 206, 801, 817, 857, 1256, 1233, L.R. Dag No. 177, 206, 801, 817, 857, 1256, 1203, J.L No. 94, 95, Mouza - Jagannathpur & Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	25,60,692	2,56,069	22.48826250, 88.10824170
243	9482-15	Dag No. 169, Khatian Old No. 220, New L.R. - 48, J.L. No. 94, Mouza - Jagannathpur, Additional District Sub. Registry Office Howrah, West Bengal	5,76,000	57,600	22.50593600, 88.11503100
244	9483-15	Dag No. 757, 1271 Khatian Old No. 65, 120, New L.R. - 866, 1015, 1016, 1017 J.L. No. 94, Mouza - Jagannathpur, Additional District Sub. Registry Office Uluberia, Police Station Uluberia, District Howrah, West Bengal	6,84,000	68,400	22.50566500, 88.11474500
245	9484-15	Dag No. 802, Khatian L.R. No. 14, 267, J.L. No. 94, Additional District Sub. Registry Office Uluberia, Police Station Uluberia, District Howrah, West Bengal	2,16,000	21,600	22.50566600, 88.11416600
246	9485-15	Khatian Old No. 250, 274, Dag No. 1123, 1093, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	5,22,000	52,200	22.50264300, 88.11498600
247	9486-15	L.R. Khatian No. 1270, 482, R.S. Dag No. 1029, 1087, 1093, L.R. Dag No. 1009, 1068, 1074, J.L. No. 95, Mouza - Jagatpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	14,21,490	1,42,149	22.48948930, 88.10758250
248	9487-15	R.S. Dag No. 1263, L.R. Khatian No. 29, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & R.S. Dag No. 1118, L.R. Dag No. 1099, L.R. Khatian No. 341, Mouza - Jagatpur, J.L. No. 95, PS & SRO - Uluberia, District - Howrah, West Bengal	33,43,575	3,34,358	22.49544810, 88.11813570

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
249	9488-15	L.R. Khatian No. 576, 605, 767, 896, R.S. Dag No. 1281, New L.R. Dag No. 1253, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	4,04,680	40,468	22.49564780, 88.11732100
250	9489-15	R.S. Dag No. 1097, L.R. Dag No. 1078, Khatian No. Old 356, L.R. Khatian No. 609 & 07, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	37,10,812	3,71,081	22.49553340, 88.11741040
251	9490-15	Old Khatian No. 63, 306, 691, LR Khatian No. 117, 331, 410, 489, 727, 794, 1189, 907, 922, 907, Old Dag No. 1017, 1031, 1103, 1044, 1102, 1252, New Dag No. 997, 1011, 1084, 1025, 1083, 1222, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	52,78,102	5,27,810	22.49555290, 88.11723020
252	9491-15	Dag No. 152, 207, 209, 212, 912, 937, 940, 942, 943, 946, 190, 197, Khatian No. 95, 306, 533, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office Uluberia, Police Station - Uluberia, District Howrah, West Bengal	14,39,100	1,43,910	22.50260200, 88.11518100
253	9492-15	R.S. Dag No. 1033, 1041, 1043, L.R. Dag No. 1013 1021 1024, Khatian No. Old - 290, 84, 734, L.R. No. 678/2, 866, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	43,66,005	4,36,601	22.49011400, 88.10934300
254	9493-15	R. S. Khatian No. 79, 318, 234, 158, 131, L.R. Khatian No. 329, 760, 761, Dag No. 130, 147, 165, 117, 132, 133, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,53,000	1,05,300	22.50270600, 88.11511600
255	9494-15	J.L. No- 94, Dag No. 51, R.S. Khatian No. 452, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	2,52,000	25,200	22.50402700, 88.11541700
256	9495-15	J.L.No. 94, Dag No. 83, 816, 810, 815, Khatian No. 172, R.S. Khatian No.189, L.R. Khatian No. 480, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	9,54,000	95,400	22.50405500, 88.11521500
257	9496-15	R.S Khatian No. 162, 212, L.R. Khatian No. 723, Dag No. 976, 830, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	6,44,040	64,404	22.503911, 88.115206
258	9497-15	Dag No. 372, 374, Khatian L.R No. 81, J. L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	2,97,000	29,700	22.50339600, 88.11621100
259	9498-15	R.S. Dag No. 70, 188, L.R. Khatian No. 477, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & R.S. Dag No. 1260, L.R. Dag No. 1231, L.R. Khatian No. 1258, 1259, 1260, 1261, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,31,040	13,104	22.49837190, 88.11035580

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
260	9499-15	J.L.No. 94, Dag No. 233, 255, 256, 257, L.R. Khatian No. 236, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	3,08,700	30,870	22.50412100, 88.11487700
261	9500-15	L.R. Khatian No. 151, 339, 11, 120, R.S. Dag No. 1020, 1021, 1022, 1023, 1024, 1025, 1029, 1030, 1031, 1074, 862, 1162, 1163, 1039, 1026, 1027, 1032, 813, 1076, 1160, 786, 787, 794, 1264, 1274, 820, 1275, J.L. No. 94, Mouza - Jagannathpur J.L. No. 94 & L.R. Khatian No. 1128, 562, 813/1, R.S. Dag No. 1184, 1103, L.R. Dag No. 1154, 1084, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	19,39,668	1,93,967	22.503897, 88.114848
262	9501-15	L.R. Khatian No. 901, 902, 903, 904, 905, 554, 763, 566, 893, 16, 42, R. S. Khatian No. 91, 216, 188, 173, 568, 187, 245, 313, Dag No. 1091, 1099, 152, 743, 65, 73, 84, 97, 105, 109, 280, 200, 202, 1257, 797, J.L. No. 94, Mouza - Jagannathpur, Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	68,46,000	6,84,600	22.50387100, 88.11499700
263	9502-15	R.S. Khatian Khatian No. 224, L.R. Khatian No. 460, 227, 313, R. S Dag No. 1236, 974, 1269, 1281, L.R. Dag No. 1206, 951, 1240, 1253, J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	66,11,110	6,61,111	22.50246600, 88.11083500
264	9503-15	Khatian No. 386, 466, 453, 31, Dag No. 832/1360, 834, 870, 983, 997, 998, 1001, 1013, 1014, 1015, 1016, J.L. No. 94, Mouza - Jagannathpur, Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	15,30,000	1,53,000	22.50518800, 88.11530900
265	9504-15	Dag No. 932, 933, Khatian No. 421, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	5,40,000	54,000	22.50249400, 88.11147800
266	9505-15	J.L. No. 94, Dag No. 1019, Khatian No. 484, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	6,66,000	66,600	22.50320400, 88.11430900
267	9506-15	L.R. Khatian No. 484, 386, Dag No. 800, 834, 983, 832/1360, 997, 998, 1001, 1013, 1015, 1016, 1014, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	15,89,040	1,58,904	22.50389200, 88.11484800
268	9507-15	J.L. No. 94, Dag No. 754, Khatian Old No. 177, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	18,36,000	1,83,600	22.50398800, 88.11502100
269	9508-15	R.S. Dag No. 1259, 1229, 1324, 1325, 1326, 1327, L.R. Dag No. 1229, 1199, 1299, 1300, 1301, 1302, Khatian No. Old- 312, 171, L.R. Khatian No. 1223, 764, 804, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	90,50,760	9,05,076	22.49000000, 88.11050000

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
270	9509-15	R.S. Dag No. 189, 383, 795, 784, 798, 987, 974, 1087, 1093, Khatian No. 95, L.R.Khatian No. 587, 486, 626, 941, 929, 218, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & R.S. Dag No. 1260, L.R. Dag No. 1231, L.R.Khatian No. 1262, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	3,45,505	34,551	22.49660000, 88.11890000
271	9510-15	L.R. Khatian No. 327, L.R. Dag No. 986, 1179, 1200, 1240, 1257, R.S Dag No. 1004, 1209, 1230, 1269, 1285, J.L. No. 95, Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	57,25,315	5,72,532	22.49543400, 88.11571300
272	9511-15	L.R. Khatian No. 493, 506, 565, 418, 292, Khatian No. Old- 135, 351, Dag No. 134, 1296, J.L. No. 94, Mouza - Jagannathpur, Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	9,72,000	97,200	22.50416400, 88.11495900
273	9512-15	L. R. Khatian No. 1224, 1237, 1328, 283, Khatian No. Old - 298, R. S Dag No. 1324, 1325, 1336, 1832, L. R. Dag No. 1299, 1300, 1309, 1022, J.L. No. 95, Mouza - Jagatpur, Police Station - Uluberia, Sub Registry Office - Uluberia, District - Howrah, West Bengal	58,82,994	5,88,299	22.49370000, 88.11810000
274	9514-15	J.L. No. 94, Dag No. 27, 856, 862, 889, L.R. Khatian No. 911, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	13,68,000	1,36,800	22.50404600, 88.11413600
275	9515-15	J.L. No. 94, Dag No. 152, 406, Khatian No. Old- 76, L. R. Khatian No.73, 493, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	5,31,000	53,100	22.50417800, 88.11391200
276	9516-15	Dag No. 872, 885, 886, 887, L.R. Khatian No. 277, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	20,52,000	2,05,200	22.50041700, 88.11127600
277	9517-15	J.L. No. 94, Dag No. 58, 59, 94, 208, 210, 294, L.R. Khatian No. 28, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	5,24,880	52,488	22.50417700, 88.11500500
278	9518-15	L.R Khatian No. 943, 339, 343, 42, Old Khatian No. 562, 344, Dag No. 813, 819, 855, 993, 999, 1102, 1239, 1265, 1277, 1290, 1294, 1257, J. L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,49,580	1,04,958	22.50514730, 88.11428090
279	9519-15	Dag No.121, Khatian No. Old- 72, L.R. No.1007, 1006, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	13,86,000	1,38,600	22.50490300, 88.11425200
280	9520-15	Khatian No. Old - 92, L.R. Khatian No. 217, Dag No. 903, J.L No. 94, Mouza - Jagannathpur, Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,26,000	1,02,600	22.50352700, 88.10274500

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
281	9521-15	Dag No. 864, Khatian No. 275, 574, J.L No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	7,31,880	73,188	22.50524500, 88.11653000
282	9522-15	L.R. Khatian No. 665, 122, Dag No. 904, 990, 1123, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	5,58,000	55,800	22.503007, 88.114943
283	9523-15	Dag No. 865, Khatian No. Old-32, L.R. 693, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	16,56,000	1,65,600	22.50529200, 88.11498600
284	9524-15	L.R. Khatian No. 279, Khatian No. Old - 330, 78, Dag No. 1090, 1092, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	23,80,000	2,38,000	22.49882300, 88.11091200
285	9525-15	L.R Khatian No. 599, 655, 945, 946, 944, 931, Dag. No. 839, 843, 858, 900, Khatian No. Old - 75, 189, 170, J.L No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,26,000	1,02,600	22.50544600, 88.11572600
286	9526-15	L.R. Khatian No. 151, Dag No. 1020, 1021, 1022, 1023, 1024, 1025, 1026, 1027, 1029, 1030, 1031, 1032, 1039, 1074, 1076, J.L. No. 94, Mouza - Jagannathpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	7,85,340	78,534	22.499273, 88.111094
287	9527-15	R.S. Dag No. 1275, L.R. Dag No. 1246, L.R. Khatain No. 242, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal & R.S. Dag No. 380, 414, L.R. Dag No. 380, 414, L.R. Khatain No. 587, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,66,238	16,624	22.49280000, 88.11740000
288	9528-15	J.L. No. 94, Sabek Khatian No.173, Sabek & L.R. Plot No.71, 76, 77, 78, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	6,84,000	68,400	22.50548800, 88.11547300
289	9529-15	J.L. No. 94, Sabek Khatian No. 165, 141, 173, 140, L. R. Khatian No. 696, L. R. Plot No. 33, 48, 67, 75, 80, 48, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, PS - Uluberia, District- Howrah, West Bengal	9,27,000	92,700	22.50366000, 88.11613000
290	9530-15	L.R. Khatian No. 416, Sabek Khatian No. 249/1, L. R. Plot No. 32, Sabek Plot No. 1052, J.L. No. 94, Mouza - Jagannathpur, Additional District Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	3,60,000	36,000	22.50556900, 88.11509000
291	9531-15	L.R. Khatian No. 104, 101, L.R. Plot No. 105, 418, 100, 905, 82, J.L. No. 94, Mouza - Jagannathpur, A.D.S.R.O. - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	1,26,000	12,600	22.49865000, 88.11075900

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
292	9532-15	J. L. No. 94, Sabek Khatian No. 218, Sabek & L. R. Plot No. 1054, 1055, 1056, 1057, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	2,56,500	25,650	22.50307000, 88.11547700
293	9533-15	J. L. No. 94, Sabek Khatian No. 186, Sabek & L.R Plot No.187, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	1,53,000	15,300	22.50418900, 88.11510800
294	9534-15	J. L. No. 94, Sabek Khatian No. 66, Sabek & L. R. Plot No. 973, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	3,33,000	33,300	22.50554800, 88.11562300
295	9535-15	J.L. No. 94, L.R. Khatian No. 208, Sabek & L.R Plot No. 49, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District-Howrah, West Bengal	5,94,000	59,400	22.50317900, 88.11544300
296	9536-15	Sabek Khatian No. 185, Sabek & L.R. Plot No. 183, J. L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	72,000	7,200	22.50318200, 88.11545000
297	9537-15	J.L. No. 94, Sabek Khatian No.133, Sabek Khatian No. & L.R Plot No. 864, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	10,98,000	1,09,800	22.50699200, 88.11251100
298	9538-15	Sabek Khatian No. 85, Sabek & L. R. Plot No. 244, J. L. No. 94, Mouza - Jagannathpur, District Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	81,000	8,100	22.503220, 88.116022
299	9539-15	Sabek Khatian No. 484, L. R. Plot No. 219, 229, J. L. No. 94, Village - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	54,000	5,400	22.50362000, 88.11612900
300	9540-15	L.R. Khatian No. 138, Sabek & L.R. Plot No. 996, 1007, 1008, 1009, J.L. No. 94, Mouza - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	3,96,000	39,600	22.50512900, 88.11643400
301	9541-15	L. R. Khatian No. 185, Sabek & L. R. Plot No. 838, J. L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	3,42,000	34,200	22.50546700, 88.11651900
302	9542-15	Sabek Khatian No. 27, L.R Khatian No. 464, Sabek Dag No & L.R Plot No. 752, J.L. No. 94, Mouza - Jagannathpur, Additional District Sub. Registry Office- Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	3,60,000	36,000	22.505370, 88.116081
303	9543-15	Sabek Khatian No. 229, Sabek & L.R. Plot No. 726, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,82,600	28,260	22.50271400, 88.11142400
304	9544-15	R.S. Dag No. 1034, R.S. Khatian No. 122, L.R. Dag No. 1014 L.R. Khatian No. 283, 293, 1137,1138,1139, 1140, 1141, Situated at Mauza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	1,95,96,255	19,59,626	22.49875700, 88.11713700

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
305	9547-15 & 29253-16	L.R Khatian No. 218 L.R Dag No.960, 874, R.S Dag No. 981 , 901, R.S Khatian No. 981, J.L. No. 95 Situated at Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	18,27,636	1,82,764	22.48956610, 88.10864640
306	9548-15 & 29254-16	R.S. Khatian No. 211, 175, 257, 174, 151, L.R. Khatian Nos. 870, 871 & 872, R.S. Dag No. 1039, 1040, 1069, 1070, 1072, 1076, L.R. Dag No. 1019, 1020, 1050, 1051, 1053 & 1057, J.L. No. 95, Mauza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	15,56,532	1,55,653	22.48972140, 88.10849560
307	9549-15 & 29248-16	L.R Khatian No. 164, 213, 265, 330, 4 L.R Dag No.875, R.S Dag No. 827, Situated at Mauza - Jagatpur , J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	11,16,885	1,11,689	22.48941980, 88.10640720
308	9550-15 & 29251-16	Khatian No. 496, R.S. Dag No. 1014, L.R. Dag No. 994, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	16,02,740	1,60,274	22.497552, 88.116994
309	9551-15 & 29250-16	L.R Khatian No. 24,L.R Dag No. 1017, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	2,15,016	21,502	22.48934540, 88.10895460
310	9552-15	L.R. Khatian No. 595, R.S. Dag No. 1124, 1026, 1252, 1196, 1191, 1371, L.R. Dag No. 1105, 1006, 1222, 1163, 1161, 1344, J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub. Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	23,33,588	2,33,359	22.49076950, 88.10727470
311	9553-15	L.R. Khatian No. 754, 752, 413, 415, 742, R.S. Dag No. 780, 120, 801, Old Khatian No. 319, 25, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	14,65,200	1,46,520	22.50292300, 88.11134000
312	9554-15	Khatian No. L.R. 224, 11, R.S. Dag No. 1011, 1120, 1303, L.R. Dag No. 991, 1101, 1275, J.L. No. 95, Situated at Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	78,34,941	7,83,494	22.49014880, 88.10817090
313	9555-15	L.R Khatian No. 612, Dag No. 958, New 933, Situated at Mauza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	46,76,226	4,67,623	22.48978260, 88.10848310
314	9556-15	Khatian No. L.R. 719, 108, 299, Dag No. 56, 57, 160, 881, 1028, 1045, 1046, 1237, 1238, J.L. No. 94, Mouza - Jagannathpur, Khatian No. L.R. 124, 226, 335, 684, 495, 56, 6, 608, 620, Dag No. Old - 1281, New - 1253, J. L. No. 95, Mouza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	29,62,561	2,96,256	22.49807610, 88.11038900

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
315	9557-15	Khatian No. L.R. - 568, Dag No. - 90, 115, 116, J.L. No. - 94, Mouza - Jagannathpur, Khatian No. L.R. - 698, Dag No. R.S. - 1129, 1221, 1237, 1248, 1255, Dag No. L.R. - 1110, 1191, 1207, 1218, 1225, J.L. No. 95, Mouza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station -Uluberia, District - Howrah, West Bengal	49,71,076	4,97,108	22.50014100, 88.10746400
316	9558-15	Dag No. 64, LR Khatian No. 634, 58, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office - Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	12,60,000	1,26,000	22.50567900, 88.11523200
317	9559-15	Dag No. 80, 98, Khatian No. R .S. 165, Under Khatian No. R.S. 302, J.L. No. 94, Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	2,25,000	22,500	22.50050800, 88.10738300
318	9560-15	R.S. Khatian No. 256, L.R. Khatian No. 587, Dag No. 412, Khatian No. 80, Dag No. 157 & Khatian No. 158, Dag No. 158, J.L. No. 94, Village - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	5,40,000	54,000	22.50069100, 88.10753600
319	9561-15	L.R. Khatian No. 501/1, 73, 78, 95, 588, 493, Dag No. 217, 232, 234, 235, 236, J.L. No. 94, Village – Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	8,10,000	81,000	22.50102100, 88.10751700
320	9562-15	L.R. Khatian No. 642, 855, R.S. Dag No. 1075, 1087, 1093, L.R. Dag No. 1056, 1068, 1074, J.L. No. 95, Village - Jagatpur and R.S. Khatian No. 360, L.R. Khatian No. 626, R.S. Dag No. 1229, L.R. Dag No. 1229, J.L. No. 94, Village - Jagannathpur, District Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	21,09,498	2,10,950	22.493300, 88.118300
321	9563-15	Khatian No. 184, Dag No. 1125, 1141, 1277, 1220, J.L. No. 95, Village - Jagatpur, Additional District Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	16,59,306	1,65,931	22.496288, 88.116454
322	9565-15	Khatian No. L.R. 690, Dag No. 707, 710, 723, 724, 725, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, P.S. - Uluberia, District - Howrah, West Bengal	5,99,940	59,994	22.50124600, 88.10778600
323	9566-15	Khatian No. 597, 598, 1178, R.S. Dag No. 1137, 1248, 1138, 1008, 1009, L.R. Dag No. 1118, 1218, 1119, 988, 989, J.L. No. 95, Village - Jagatpur, Additional District Sub Registry Office Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	1,16,90,565	11,69,057	22.48987680, 88.10739440
324	9567-15	Khatian No. Old - 103, 104, L.R. - 35, Dag No. 56, 57 & 160, J. L. No. 94, Additional District Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	17,37,000	1,73,700	22.50133500, 88.10855300

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
325	9568-15	Dag No. 786, 787, 794, 993, 999, 1102, 1229, 1239, 1244, 1264, 1265, 1274, 1275, 1277, 1290, 1294, L.R. Khatian No. 339, 343, Old - 120, J.L. No. 94, Village - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	24,52,320	2,45,232	22.50152700, 88.10876400
326	9569-15	Sabek Khatian No. 163, L.R. Khatian No. 73, Sabek & L.R. Plot No. 212, Sabek Khatian No. 76, L.R. Khatian No. 73, Sabek & L.R. Dag No. 136, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	3,78,000	37,800	22.50165400, 88.10873900
327	9570-15	L.R Khatian No. 224, Sabek Khatian Nos. 83, 233, Sabek & L.R. Plot No. 257, 356, 358, 361, 363, 404 & 405, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	5,37,120	53,712	22.50188200, 88.10868700
328	9571-15	L.R. Khatian No. 1236, R.S. Khatian No. 118, Sabek Dag No; 1077, L.R Dag No. 1058, J.L. No. 95, Mauza - Jagatpur, Police Station - Uluberia, District - Howrah, West Bengal	3,55,372	35,537	22.48961430, 88.10782540
329	9572-15	L.R. Khatian No. 151 & 344, Sabek & L.R. Dag No. 1020, 1021, 1022, 1023, 1024, 1025, 1026, 1027, 1029, 1030, 1031, 1032, 1039, 1074, 1076, 1143, 1144, 1162, 1163, 1164, 910, 963, 964, 965 & 27, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub-Registry office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	5,40,000	54,000	22.50212800, 88.10885100
330	9573-15	L.R. Khatian No. 369, Sabek Plot No. 1031, L.R. Plot No. 1011, J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	4,80,822	48,082	22.498297, 88.116682
331	9574-15	L.R. Khatian No. 508, Plot No. 755, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	72,000	7,200	22.50124600, 88.10778600
332	9575-15	Sabek Kh. No. 237, L.R Kh No. 585, Sabek & L.R. Plot No. 54, J.L. No. 94, Mouza - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	4,14,000	41,400	22.50243500, 88.10890300
333	9576-15	Sabke Kh. No. 144, L.R. Kh. No. 356, Sabek & L.R. Plot No. 53, J.L. No. 94, Mouza - Jagannathpur, P. S & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	2,03,940	20,394	22.50264800, 88.10894400
334	9577-15	Sabek Kh. No. 208, L.R. Kh. No. 638, Sabek & L.R. Dag No. 49, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,97,000	29,700	22.50294900, 88.10864100
335	9578-15	L.R. Khatian No. 234, Sabek Khatian No. 26, Sabek & L.R. Plot No. 753, 759, 764 & 772, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	3,80,160	38,016	22.50309700, 88.10889300
336	9579-15	Sabek Khatian No. 75, 252, 112, L.R. Khatian No. 647, Sabek & L.R. Plot No. 724, 990, 991, 1281, 1286, 1286/1415, J.L. No. 94, Mouza - Jagannathpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	74,880	7,488	22.503003, 88.111335

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
337	9580-15	L.R. Khatian No. 228, 675 & 269, Sabek Khatian No. 121, Sabek & L.R. Dag No. 29, 492, 862, 874, 881, 962, 1098, 1125, 1126, 1238, 1234/1395 & 1322/1396, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	6,52,140	65,214	22.50304100, 88.10910800
338	9581-15	L.R. Khatian No. 27, Plot No. 1362, L.R- Plot No. 1335, Situated at Mauza - Jagatpur , J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	6,96,230	69,623	22.49006510, 88.10832340
339	9582-15	Sabek Khatian No. 252, L.R. Khatian No. 471, Sabek & Hal L.R. Plot No. 990, 991, 1059, 1080, J.L. No. 94, Mouza - Jagannathpur, P.S. Uluberia, District - Howrah, West Bengal	94,860	9,486	22.49006510, 88.10832340
340	9597-15 & 29224-16	L.R. Khatian No. 571, L.R. Plot No. 1052, 1053, 1070, 1078, 1079, 1081, 1087, 1276, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	27,00,000	2,70,000	22.50332900, 88.11165800
341	9598-15 & 29225-16	L.R. Khatian No. 718, Sabek Khatian No. 314, Sabek Plot No. 199, 201, 218, 213, J.L. No. 94, Village - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	6,48,000	64,800	22.50306700, 88.11205300
342	9599-15 & 29228-16	Sabek Khatian No. 478 & 46, L.R. Khatian No. 557, Sabek/L.R. Plot No. 828 & 827, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	5,22,000	52,200	22.50288300, 88.10915600
343	9602-15	R. S Dag No. 884, 1097/1362 , L.R Khatian No. 449, 189, J.L. No. 94, Mouza - Jagannathpur, R.S Dag No. 1323, L.R Dag No. 1298, L.R Khatian No. 4, 330, 164, 213 , 265, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,76,076	1,07,608	22.50319700, 88.11349900
344	9603-15	Khatian No. Old -753, L.R. 831, 150, 208, Dag No. R.S. 1291, 904, L.R. 1263, 878, J.L. No. 95, Situated at Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,55,922	1,05,592	22.49808220, 88.11624610
345	9604-15	Dag No. 912, 937, 940, 942, 943, 946, Khatian No. 209, J.L. No. 94, Mouza - Jagannathpur, District Sub -Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	4,90,500	49,050	22.50261300, 88.11353700
346	9605-15	Dag No. 172, Under Khatian No. Old-89, L.R.-489, J.L. No. 94, Mouza - Jagannathpur, Sub. Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	4,14,000	41,400	22.50274300, 88.11381000
347	9606-15	L.R. Khatian No. 622, Dag No. 822, 976, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	50,040	5,004	22.50229200, 88.11325800

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
348	9607-15	L.R. Khatian No. 27, 590, 387, Dag No. 188, 912, 937, 940, 942, 943, 946, 1259, 1260, J. L. No. - 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,62,000	1,06,200	22.50235500, 88.11371400
349	9608-15	Dag No. 91, Under Khatian No. 87, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	3,06,000	30,600	22.50212200, 88.11424700
350	9609-15	Khatian No. R.S. 687, L.R. 1085, 369, Dag No. R.S. 1104, J.L. No. 95, Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	18,10,152	1,81,015	22.50112100, 88.10848440
351	9610-15	R.S. Khatian No. 164, R.S. Dag No. 1349, L.R No. 1322, 475, J.L. No. 95, Mauza - Jagatpur, Police Station - Uluberia, District - Howrah, West Bengal	10,55,922	1,05,592	22.50149910, 88.11353670
352	9611-15	Khatian No. L.R. 1240, 275, 227, L.R Dag No. 919, 968, 973, 985, 967, 951, 1240, R.S Dag No. 945, 990, 995, 1005, 989, 974, 1269, J.L. No. 95, Situated at Mauza - Jagatpur ,Police Station - Uluberia, District Howrah, West Bengal	26,56,156	2,65,616	22.50130230, 88.11317210
353	9612-15	Dag No. 376, Under Khatian No. Old 256, L.R.- 191, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	6,48,000	64,800	22.50168300, 88.11428700
354	9613-15	Dag No. 868, Khatian No. Old - 36, L.R. No. 860, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	4,18,500	41,850	22.50381400, 88.11348000
355	9614-15	L.R. Khatian No. 588, 268, 267, 187, 437, 346, 199, Dag No. 143, 144, 148, 149, 150, 151, 152, 153, 156, 159, 163, 214, 216, 335, 347, 370, 372, 373, 384, 387, 390, 391, 406, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	6,00,300	60,030	22.50386400, 88.11324500
356	9616-15	L.R Khatian No. 698, Sabek Plot No. 1202, 1203, 1213, 1240, 1246, Hal L.R Plot No. 1172, 1173, 1183, 1210, 1216, J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	22,83,411	2,28,341	22.50108320, 88.11293520
357	9617-15	L.R. Khatian No. 236, Sabek & L.R. Plot No. 258, 404, 405, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	2,16,000	21,600	22.50204100, 88.11409300
358	9618-15	Sabek Khatian No- 76 J.L. No. 94, L.R Khatian No. 588, Sabek & L.R Dag No. 143, 144, 148, 149, 150, 151, 152, 159, 243, 244, 367, 368, 370, 372, 373, 384, 387, 390, 391, 406, 368/1410, Mouza - Jagannathpur, Additional Dist. Sub. Registry Office- Uluberia, Police Station - Uluberia, District- Howrah, West Bengal	5,04,000	50,400	22.50559300, 88.11647600
359	9619-15	L.R. Khatian No. 487, Sabek Khatian No. 99, Sabek Dag No. 1216, 1217, L.R. Dag No. 1186, 1187, Situated at Mauza - Jagatpur , J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	26,96,998	2,69,700	22.49160560, 88.11499850

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
360	9620-15	Sabek Khatian No. 249/1, L.R. Khatian No. 480. Sabek & L.R. Plot No. 969, Sabek Khatian No. 181, L.R. Khatian No. 480, Sabek & L.R. Plot No. 836, Sabek Khatian No. 334, L.R Khatian No. 480, Sabek & L.R. Plot No. 837, L.R. Khatian No. 480, Sabek & L.R. Plot No. 1074 & L.R. Khatian No. 480, Sabek & L.R. Plot No. 1075, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	4,86,000	48,600	22.50383900, 88.11298900
361	9621-15	Khatian No. 72, L.R. Khatian No. 571, 395, 524, Sabek & L.R Plot No. 840, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	3,24,000	32,400	22.50365300, 88.11268900
362	9622-15	L.R Khatian No. 309, Sabek Khatian No. 247, 74 , Sabek & L. R Plot No. 808, 762, 763 J.L. No. 94, Mouza - Jagannathpur, SP. S & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	8,64,000	86,400	22.502851, 88.111898
363	9623-15	L.R. Khatian No. 467, Sabek Khatian No. 163, Sabek & L.R. Plot No. 32, Sabek Khatian No. 165, Sabek & L.R. Plot No. 33, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	5,51,880	55,188	22.50328700, 88.11203400
364	9624-15	Sabek & L.R. Dag No 784, 981, 1128, 1129, 1203, 1204, 1229, 1235, 1236 , L.R Khatian No. 393 & 683 and Sabek Khatian No. 483, 207 J.L No. 94, Village - Jagannathpur, Sub. Registry Office - Uluberia, District - Howrah, West Bengal	3,11,580	31,158	22.50307400, 88.11180200
365	9625-15	L.R. Khatian No. 530, Sabek Khatian No. 75, Sabek & L.R. Plot No. 26, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	1,49,940	14,994	22.50266900, 88.11189700
366	9626-15	L.R Khatian No. 424, 224, 11, R.S Dag No. 1011, 1120, 1303, 1336, 1121, L.R Dag No. 991, 1101, 1275, 1309, 1102 , J.L. No. 95, Situated at Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	51,22,730	5,12,273	22.50172000, 88.11309720
367	9627-15	Dag No. R.S. 971, 972, L.R. – 948, 949, Khatian No. L.R - 590, Situated at Mauza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	93,52,452	9,35,245	22.48917040, 88.10904820
368	9628-15	L.R. Khatian No. - 243, 483, R.S Dag No. 1126, 1140, 1276, 1837, L.R. Dag No. 1107, 1121, 1247, 1250, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	6,78,807	67,881	22.48926530, 88.10900700
369	9629-15	Old Khatian No. 159, L.R. Khatian No. 690, 126, 185 & 52, Dag No. 733, 778, 838, 1020, 1021, 1022, 1024, 1025, 1026, 1027, 1029, 1032 & 1039, J.L No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia & Police Station - Uluberia, District - Howrah, West Bengal	35,66,340	3,56,634	22.502492, 88.111739
370	9630-15	L.R. Khatian No. 359, 204 & 10, Dag No. 753, 759, 764 & 772, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	10,13,580	1,01,358	22.50223800, 88.11147100

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
371	9631-15	Khatian No. Old - 165, L.R. - 398, Dag No. 185, 80, Khatian No. Old - 80, 12, Dag No. 122, 205 & 940, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station- Uluberia, District - Howrah, West Bengal	14,76,000	1,47,600	22.50027700, 88.11252300
372	9632-15	Dag No. 829, 970, 971, 972, 1012, 1017, 1071, 1089, Khaitan No. L. R.-138, J. L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	19,53,000	1,95,300	22.50037200, 88.11300900
373	9633-15	Dag No. 849, 850, 851, Khatian No. 226, J.L. No. 95, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	14,40,000	1,44,000	22.50038800, 88.11291000
374	9634-15	Khatian No. 233, Dag No. 233, 255, 256, 257, 404, L.R. Khatian No. 128, Dag No. 237, 238, 239, L.R. Khatian No. 240, 230, Dag No. 237, 239 & R.S. Khatian No. 1133, Dag No. 3230, J.L. No. 90 & 94, Mouza - Jagannathpur & Brindabanpur, Additional Dist. Sub Registry Office - Uluberia, Police Station- Uluberia, District - Howrah, West Bengal	12,41,600	1,24,160	22.50020100, 88.11258300
375	9635-15	R.S. Khatian No. 27, L.R. Khatian No. 934, 935, 936, 937, 938 & 939, Dag. No. 765, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub- Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	4,43,880	44,388	22.50005400, 88.11244500
376	9636-15	Dag No. 826, 845, Under Khatian No. R.S. 114, L.R. 221, 371, Under Khatian No. R.S. 443, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia Police Station - Uluberia, District - Howrah, West Bengal	4,14,000	41,400	22.50015600, 88.11219000
377	9637-15	Dag No. 818, 861, 862, R.S. Khaitan No. 667, 121, L.R. Khaitan No. 918, 228, 675, 676, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	28,98,000	2,89,800	22.50087000, 88.11137000
378	9638-15	L.R. Khatian No. 151, 142, 52, 344, Dag No. 809, 819, J.L. No. 94, Village - Jagannathpur, Police Station & Additional Dist. Sub Registry Office - Uluberia, District - Howrah, West Bengal	4,25,700	42,570	22.498853, 88.110364
379	9639-15	L.R Khatian No. 499, Sabek Dag No. 1001, L.R. Dag No. 981, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	22,33,770	2,23,377	22.48891440, 88.10997180
380	9640-15	Sabek Khatian No. 215, L.R. Khatian No. 865, 928, 882, 786, 839 & 862, Sabek Dag No. 1004, L.R Dag No. 984, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	33,45,045	3,34,505	22.50068410, 88.10790990
381	9641-15	Sabek Khatian No. 258, L.R. Khatian No. 729, Sabek Dag No. 981/1829, L.R. Dag No. 958, 960, J.L. No. 95, Mauza - Jagatpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	11,28,834	1,12,883	22.49738020, 88.11467240
382	9642-15	Sabek Khatian No. 234, L.R. Khatian No. 597, Sabek Dag No. 1272, L.R. Dag No. 1243, Situated at Mauza - Jagatpur, J.L. No. 95, P.S. & A.D.S.R.O. - Uluberia, District Howrah, West Bengal	41,77,344	4,17,734	22.50006710, 88.10744020

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
383	9643-15	Sabek Khatian No. 312, L.R Khatian No. 341, Sabek Dag No. 1025, L.R. Dag No. 1005, J.L. No. 95, Mauza - Jagatpur ,Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	12,18,420	1,21,842	22.49703330, 88.11476260
384	9644-15	Sabek Khatian No. 754, L.R. Khatian No. 459 & 554, Sabek Dag No. 1425, L.R. Dag No. 1387, Situated at Mauza - Jagatpur , J.L. No. 95, P.S. & A.D.S.R.O. - Uluberia, District Howrah, West Bengal	6,96,228	69,623	22.49677180, 88.11585340
385	9645-15	L.R Khatian No. 342, L.R Dag No. 1357, J.L. No. 95 Situated at Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal.	7,37,184	73,718	22.49642680, 88.11554000
386	9646-15	L.R Khatian No. 90, L.R. Dag No. 1357 (Part) J.L. No. 95 Situated at Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	15,97,232	1,59,723	22.50065830, 88.10764890
387	9647-15	L.R Khatian No.-421 L.R. Dag No. 1357,(Part) Situated at Mauza - Jagatpur , J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	8,60,048	86,005	22.49610250, 88.11577930
388	9648-15	Sabek Khatian No. 159, L.R. Khatian No. 491, Sabek Dag No. 1369, L.R. Dag No. 1342, J.L. No. 95, Mauza - Jagatpur, Additional Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	7,09,555	70,956	22.48942000, 88.10640670
389	9649-15	Sabek Khatian No. 121, Sabek & L.R. Plot No. 862, Sabek Khatian No. 75, Sabek & L.R. Dag No. 819, Sabek Khatian No. 75, Sabek & L.R. Plot No. 855, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,57,940	25,794	22.50036400, 88.11151800
390	9650-15	Sabek Khatian No. 76, L.R. Khatian No. Nil, Sabek & L.R. Plot No. 135, 141, 142, 140, 139, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah	4,59,000	45,900	22.50000200, 88.11140600
391	9652-15 & 29125-16	Khatian No. 312, Sabek & L.R. Plot No. 1260, J.L. No. 95, Situated at Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	24,04,110	2,40,411	22.498771, 88.115788
392	9655-15 & 29127-16	Sabek Khatian No. 322, L.R Khatian No. 416, Sabek & L.R. Plot No. 408, J.L. No. 94, Mouza - Jagannathpur, P. S. & A. D. S. R. O. - Uluberia, District - Howrah, West Bengal	2,75,940	27,594	22.49934300, 88.11119300
393	9656-15 & 29213-16	Sabek Khatian No. 75, L.R. Khatian No. 661, Sabek & L.R. Plot No. 823, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,62,000	16,200	22.49911400, 88.11135000
394	9658-15	Sabek Khatian No. 29, Sabek & L.R. Plot No. 768, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O - Uluberia, District - Howrah, West Benga	4,86,000	48,600	22.49865700, 88.11135000
395	9660-15	Sabek Khatian No. 87, Sabek & L.R. Plot No. 236, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	1,98,000	19,800	22.49792600, 88.11049900
396	9661-15	Khatian No. 136, Plot No. 875, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	3,60,000	36,000	22.49466900, 88.10915100

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
397	9663-15 & 29122-16	Sabek Khatian No. 483, L.R. Khatian No. 647, Sabek & L.R. Plot No. 987, 990, 991, J.L. No. 94, Mouza - Jagannathpur, P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	2,34,000	23,400	22.502008, 88.109614
398	9665-15	Sabek Khatian No. 184, Sabek & L.R. Plot No. 219, 229, J.L. No. 94, Village - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District- Howrah, West Bengal	2,16,000	21,600	22.50173030, 88.10932010
399	9666-15	L.R. Khatian No. 452, L.R. Plot No. 47, 62, 66, 69, 72, 79, 82, 84, 87, 100, 102, 105, 183, 188, 219, 229, 905, J.L. No. 94, Mouza - Jagannathpur, , Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	14,76,000	1,47,600	22.50129570, 88.10933880
400	9667-15	C.S. Khatian No. 255, L.R. Khatian No. 90, C.S. Dag No. 1313/1791 and L.R. Dag No. 1286, Situated at Mauza - Jagatpur , J.L. No. 95, P.S. & A.D.S.R.O. - Uluberia, District Howrah, West Bengal	22,04,722	2,20,472	22.48948470, 88.10753130
401	9668-15	Sabek Khatian No. 159, L.R. Khatian No. 125, Sabek Dag No. 1298, L.R Dag No. 1270, Situated at Mauza - Jagatpur , J.L. No. 95, P.S. & A.D.S.R.O. - Uluberia, District Howrah, West Bengal	14,35,962	1,43,596	22.49865350, 88.11710240
402	9669-15	L.R. Khatian No. 524, L.R Dag No. 1253, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	40,46,802	4,04,680	22.48948680, 88.10755450
403	9670-15	Sabek Khatian No. 216, 215, Sabek Dag No. 1546, 1004, 1269, 1545, 1557/1847, J.L. No. 95, Mauza - Jagatpur, P.S & A.D.S.R.O Uluberia, District - Howrah, West Bengal	35,49,461	3,54,946	22.48958350, 88.10760430
404	9671-15	Sabek Khatian No. 52, L.R. Khatian No. 1128/1, Sabek Dag No. 958, L.R. Dag No. 958, J.L. No. 95, Mauza - Jagatpur, P.S & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	8,60,064	86,006	22.49692950,88.1 1588990
405	9672-15	C.S Khatian No. 118, 164, L.R Khasra No. 45, Sabek Dag No. 1023, L.R. Dag No. 985, Sabek Dag No. 1005, L.R. Dag No. 1003, J.L. No. 95, Mauza - Jagatpur ,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	50,47,653	5,04,765	22.49675820, 88.11609500
406	9673-15	Khatian No. 165, L.R Khatian No. 672 , Sabek Dag No. 1118, L.R Dag No. 1099, Situated at Mauza - Jagatpur , J.L. No. 95,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	11,92,110	1,19,211	22.49632160, 88.11412780
407	9674-15	Sabek Khatian No. 215, L.R. Khatian No. 282, 270, Sabek Dag No. 1004, L.R. Dag No. 984, J.L. No. 95, Mauza - Jagatpur, P.S & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	29,39,585	2,93,959	22.49732800, 88.11408440
408	9675-15	Sabek Khatian No. 22, L.R. Khatian No. 27, Sebak Dag No. 1030. L.R. Dag No. 1010, J.L. No. 95, Mauza - Jagatpur, P.S & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	39,66,782	3,96,678	22.489101, 88.108565
409	9676-15	Sabek Khatian No. 98, L.R. Khatian No. 729, Sabek Dag No. 1318, L.R. Dag No. 1292, J.L. No. 95, Mauza - Jagatpur , P.S & A.D.S.R.O - Uluberia, District - Howrah, West Bengal	17,40,570	1,74,057	22.48817500, 88.10885000

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
410	9677-15	LR Plot No 56,57, 160, LR Khatian No 35, Situated at Mouza - Jagannathpur, J.L. No. 94,P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	17,28,000	1,72,800	22.50160100, 88.10812870
411	9682-15	Sabek Khatian No. 90, Sabek Khatian No. 494, Sabek Plot No. 493, Touzi No. 44 Hoogly, J.L. No. 94, Mouza - Jagannathpur, P.S & A.D.S.R.O Uluberia, District - Howrah, West Bengal	3,60,000	36,000	22.50300520, 88.10793880
412	9683-15 & 29237-16	Khatian No. 90, L.R. Khatian No. 891, L.R. Plot No. 493, 494, J.L. No. 94, Village - Jagannathpur, P.S. - Uluberia, District- Howrah, West Bengal	3,60,000	36,000	22.50336310, 88.10821990
413	9684-15	R.S. Khatian No. 264, L.R. Khatian No. 52, R.S. Dag No. 887, L.R. Dag No. 860, J.L. No. 95, Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	3,55,372	35,537	22.50286800, 88.11050900
414	9685-15	R.S. Khatian No. 266, L.R. Khatian No. 44, 71, 52 & 453, R.S. Dag No. 983. 984, L.R. Dag No. 961. 962, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	15,58,866	1,55,887	22.48924500, 88.10865600
415	9686-15	R.S Khatian No. 264, L.R Khatian No. 729, R.S Dag No. 1022, 970 ,887, L.R Dag No. 1002, 947, 860, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	12,18,420	1,21,842	22.50124300, 88.11874500
416	9687-15	L.R. Khatian No. 729, R.S. Dag No. 1266, 1263, 1264, 983, 984, L.R. Dag No. 1237, 1234, 1235, 961, 962, J.L. No. 95, Mauza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Benga	27,64,420	2,76,442	22.48927800, 88.10872100
417	9688-15	R.S. Khatian No. 153, L.R. Khatian No. 180. R.S. 1068, L.R. Dag No. 1049, Situated at Mauza - Jagatpur , J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	3,55,372	35,537	22.50240100, 88.11116000
418	9689-15	R.S. Khatian No. 269, L.R. Khatian Nos. 751, 765, R.S. Dag No. 1054, L.R. Dag No. 1035, Situated at Mauza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	6,09,210	60,921	22.48885800, 88.10761900
419	9690-15	R.S. Dag No. 1301, L.R. Dag No. 1273, R.S. Khatian No. 32, L.R. Khatian Nos. 565, 29, 868, J.L. No. 95, Situated at Mauza - Jagatpur , Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	85,69,702	8,56,970	22.49709700, 88.11764600
420	9691-15	L.R. Khatian No. 792, R.S. Dag No. 1294, L.R. Dag No. 1266, J.L. No. 95, Village - Jagatpur, under Uluberia Municipality, A.D.S.R. Office - Uluberia, District - Howrah, West Bengal	31,79,083	3,17,908	22.48900600, 88.10821800
421	9692-15	R.S. Dag No. 996, L.R. Dag No. 974, L.R. Khatian No. 1017, 1018, 1019, Situated at Mauza - Jagatpur , J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	4,06,140	40,614	22.48884600, 88.10785800

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
422	9693-15	L.R. Khatian No. 34, 338 & 446, R.S. Khatian No. 179 & 118, R.S. Dag No. 1071, 1077, L.R. Dag No. 1052, 1058, J.L. No. 95, Mauza - Jagatpur, P.S & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	17,63,014	1,76,301	22.50269500, 88.10933300
423	9694-15	R.S. Dag No. 1115, L.R. Dag No. 1096, L.R. Khatian No. 67, Situated at Mauza - Jagatpur, J.L. No. 95, P.S & A.D.S.R.O Uluberia, District Howrah, West Bengal	22,19,214	2,21,921	22.49785100, 88.11690800
424	9695-15	Dag No. R.S. 899, 898, L.R. Dag No. 872, 871, Khatian No. R.S. 95, 118, L.R. Khatain No. 446, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	51,28,764	5,12,876	22.49590800, 88.11590100
425	9696-15	R.S. Dag No. 909, 1022, 983, 907, 906, 966, 970, 904, 908, L.R. Dag No. 883, 1002, 961, 881, 880, 943, 947, 878, 882, Khatian No. 731, 258, 266, 711, 120, 612, 264, 120, 101, Mouza - Jagatpur, J.L. No. 95, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, west Bengal	1,35,56,530	13,55,653	22.50094800, 88.11411900
426	9697-15	R.S. Dag No. 901, 901/1827, L.R. Dag No. 874, 875, L.R. Khatian No. 26, R.S. Khatian No. 258, Mouza - Jagatpur, J.L. No. 95, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	23,75,824	2,37,582	22.49558300, 88.11556400
427	9698-15	Dag No. 5218, Khatian No. R. S. - 1440, L.R. - 3813, J.L No. - 93, Mouza - Basudevpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	8,33,000	83,300	22.49959660, 88.11327130
428	9699-15 & 29277-16	L.R. Khatian No. 527, R.S. Dag No. 1055, 1056, 1057, 1063, 1066, 1068, L.R. Dag No. 1036, 1037, 1038, 1044, 1047, 1049, J.L. No. 95, Village - Jagatpur, within the jurisdiction of Uluberia Municipality P.S. - Uluberia, under Police Station & Sub Registry Office - Uluberia, District Howrah, West Bengal	55,84,425	5,58,443	22.49862700, 88.11615100
429	9700-15 & 29056-16	L.R. Khatian No. 522, R.S. Dag No. 1274, L.R. Dag No. 1245, J.L. No. 95, Mouza - Jagatpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	40,46,802	4,04,680	22.48852500, 88.10835700
430	9703-15 & 29057-16	R.S. Khatian No. 314, L.R. Khatian No. 231, 276, 496, R.S. Dag No. 1003, L.R. Dag No. 983, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	27,04,366	2,70,437	22.49640800, 88.11703800
431	9704-15 & 29276-16	L.R. Khatian No. 227, R.S. Khatian No. 314, L.R. Dag No. 983, R.S. Dag No. 1003, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia District - Howrah, West Bengal	52,79,820	5,27,982	22.49594600, 88.11763400
432	9705-15 & 29059-16	L.R. Khatian No. 711, R.S. Dag No. 1028, L.R. Dag No. 1008, J.L. No. 95, Mouza - Jagatpur, within the Jurisdiction of Sub-Registry office Uluberia Municipality, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	12,18,420	1,21,842	22.49690400, 88.11660700
433	9706-15	Khatian No. 233, L.R. No. 933, Dag No. R.S. 958, J.L. No. 95, Mouza- Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	16,75,328	1,67,533	22.49536340, 88.11612700

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
434	9707-15	L.R. Khatian No. 313, 184, 901, R.S. Dag No. – 1099, 1126, 1140, 1276, 1278/1837, L.R. Dag No. 1080, 1107, 1121, 1247, 1250, J.L. No. 95, Mouza - Jagatpur, Additional Dist. Sub. Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	15,46,172	1,54,617	22.49542320, 88.11556910
435	9708-15	Khatian No. 314, 199, 32, L.R. Dag No. 983, 1243, 1273, J.L. No. 95, R.S. Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District Howrah, West Bengal	1,10,35,893	11,03,589	22.49519190, 88.11599920
436	9709-15	Dag No. 1272, Khatian No. R.S. 163, L.R. 755, Mouza - Jagannathpur, J.L. No. 94, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	3,60,000	36,000	22.50413920, 88.11424560
437	9710-15	L.R. Khatian No. 591, Dag No. 112, 117, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	1,98,000	19,800	22.50367240, 88.11477920
438	9711-15	Dag No. 882, 123, Khatian L.R. No. 963, 965, J.L. No. 94, Mouza - Jagannathpur, Additional District Sub Registry Office Uluberia, Police Station Uluberia, District Howrah, West Bengal	6,30,000	63,000	22.50393600, 88.11504100
439	9717-15 & 29201-16	L.R. Khatian No. 472, Sabek Khatian No. 234, Sabek Plot No. 381, 382, J.L. No. 94, Village - Jagannathpur, within P.S. & A.D.S.R.O. - Uluberia, District - Howrah, West Bengal	4,59,000	45,900	22.50523990, 88.11589130
440	9718-15	Dag No. 1268, 1258, 861, 353, 97, Khatian No. 926, 993, 994, 995, 451, 486, 431, 288, 218, 714, 861, 181, 216, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	21,37,500	2,13,750	22.50291200, 88.11594400
441	9719-15	Khatian No. 592, 93, 589, 561, 418, 506, 565, 639, Dag No. 976, 168, 50, 806, 30, J.L. No. 94, Mouza - Jagannathpur, Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	23,75,460	2,37,546	22.50433420, 88.11298510
442	9720-15 & 5727-15	Khatian No. R.S. 314, L.R. Khatian No. 596, 08, Dag No. R. S.1003, L.R. Dag No. 983, J.L. No. 95, Mouza - Jagatpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	8,71,170	87,117	22.49664500, 88.11812600
443	9721-15	L.R. Khatian No. 482, 56, 110, R.S. Khatian No. 958, 189, 148, Dag No. 32, 859, 860, J.L. No. 94, Mouza - Jagannathpur Police Station & Sub Registry Office - Uluberia, District - Howrah, West Bengal	5,58,000	55,800	22.50532000, 88.11340500
444	9722-15	L.R. Khatian No. 179/1, 181, 434, 543, Dag No. 283, 288, 289, 779, 957, 1018, 1082, 1093, 1122, 1124, 1154, 1155, 1156, 1157, 1165, 1166, 1018/10, 1250, J.L. No. 94, Mouza - Jagannathpur, Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	6,45,300	64,530	22.50524970, 88.11336630
445	9724-15 & 9473-15	Dag No. R.S. 1068, L.R. 1049, Khatian No. L.R. 682, J.L. No. 95, Mouza - Jagatpur, Police Station & SRO - Uluberia, District - Howrah, West Bengal	5,27,961	52,796	22.48870000, 88.10810000

S.No.	MR No.	Description and Property Address	Reserve Price (in Rupees)	EMD Value (in Rupees)	Geo Coordinates
446	9725-15	L.R. Khatian No. 64, 11, Dag No. 62, 183, 188, 737, 905, 820, J.L. No. 94, Mouza - Jagannathpur, Additional Dist. Sub Registry Office - Uluberia, Police Station - Uluberia, District - Howrah, West Bengal	5,06,160	50,616	22.50340800, 88.11457300
Total			78,51,35,109	7,85,13,511	
Note: Bidders are advised to note that the above Properties are being auctioned as a single lot (the “Lot”). Accordingly, notwithstanding anything to the contrary in the Tender Document: (i) the Bidders shall necessarily submit their bids for all the Properties. (ii) the Reserve Price shall be the sum total of the Reserve Prices indicated against each of the Properties above (“Total Reserve Price”); (iii) a single EMD shall be submitted for an amount equivalent to 10% (ten percent) of such Total Reserve Price; and (iv) the withdrawal of any one or more Properties from the Lot shall be dealt with as set forth in Annexure 8.					

ANNEXURE 2:
Declaration by the Bidder(s)

[To be duly updated, signed and uploaded by all Bidders on the e-auction portal]

Date:

To,
The Justice (Retd.) R.M. Lodha Committee
(In the Matter of PACL Limited)

Sirs,

1. {I/ We}, do hereby state that, {I/ we} have read the entire terms and conditions of the sale and the terms and conditions of the Tender Document No. _____ {insert} dated _____ {date} (“**Tender Document**”) for sale of the properties specified thereunder (“**Properties**”) and have understood them fully. {I/ We}, hereby unconditionally agree to conform with and to be bound by the said terms and conditions and agree to take part in the tender process.

2. I/ We, am/are bidding as a

[tick ☒ one of the boxes as applicable]

☐	Resident Indian Citizen
☐	Non-resident Indian Citizen
☐	Indian Sole Proprietorship whose sole proprietor is a citizen of India
☐	Hindu Undivided Family whose Karta is a citizen of India
☐	Partnership firm formed under the Indian Partnership Act, 1932/ Limited liability
☐	Company incorporated under the Companies Act, 1956/ 2013
☐	Society registered/ set up under laws of India
☐	Trust registered/ set up under laws of India
☐	Governmental Instrumentality
☐	Consortium whose members are (i) individuals (resident Indian citizens/ non-resident Indian citizens competent to contract under the Indian Contract Act, 1872)/ sole proprietorships, the concerned individual/ sole proprietor is a citizen of India; (ii) Hindu Undivided Families, the Karta is a citizen of India; (iii) partnership firms formed under the Indian Partnership Act, 1932/ limited liability partnerships incorporated under the Limited Liability Partnership Act, 2008, the partners are citizens of India; and (iv) otherwise than as aforementioned, such members are entities covered in Clauses 2.5(i)(g), (h) (i) and/ or (j) of the Tender Document.

3. {I/ We} declare that the earnest money deposit has been made by {me/ us} as against {my/ our} bid and that the particulars of remittance and all other information and details given by {me/ us} in the Bid Form and other documents as per Clause 2.8(i) of the Tender Document is true and correct.

4. {I/ We} further declare that the information revealed by {me/ us} in the Bid Form and other documents as per Clause 2.8(i) of the Tender Document is true and correct. {I/ We} understand and agree that if any of the statement/ information revealed by me/ us is found to be incorrect and/or untrue, the bid submitted by me/us is liable to be cancelled and in such case, the earnest money deposit and/ or any other monies paid by {me/ us} is liable to be forfeited by the Committee and the Committee will be at liberty to annul the offer made to me/ us at any point of time.
5. {I/ We} also agree that after my/our offer given in my/our bid for purchase of the Properties is accepted by the Agency/ Committee and if, {I/ we} fail to accept or act upon the terms and conditions of the sale or am/ are not able to complete the transaction within the time limit specified for any reason whatsoever and/or fail to fulfil any/ all the terms and conditions of the tender process and offer letter, the earnest money deposit and any other monies paid by me/ us thereafter, are liable to be forfeited.
6. {I/ We} understand that the EMD of all Bidders shall be retained by the Committee and refunded within reasonable time only after the declaration of the Successful Bidder or cancellation/ annulment of the tender process. {I/ We} state that {I/ We} have fully understood the terms and conditions therein and agree to be bound by the same.
7. {I/ We} confirm that our participation in the tender process, submission of bid or acquisition of the Properties pursuant to the provisions of the Tender Document will not conflict with, or result in a breach of, or constitute a default under (i) our constitutional documents; or (ii) any applicable laws (including the Foreign Exchange Management Act, 1999 and rules and regulations thereunder and guidelines/ directions issued by the Reserve Bank of India from time to time); or (iii) any authorisation or approval of any government agency or body; or (iv) any judgment, order, injunction, decree, or ruling of any court or governmental authority, domestic or foreign binding on me/ us; or (v) any agreement to which {I am/ we are} a party or by which {I am/ we} are bound.
8. The decision taken by the Committee with respect to the selection of the Successful Bidder and communicated to {me/ us} through the Agency or by the Committee shall be binding on {me/ us}.
9. {I/ We} also undertake to abide by the additional conditions if announced during the tender process including the any announcement for correction of and/ or additions or deletions to the time of the tender process and Properties being offered for sale.
10. {I/ We} also confirm that {I/ we} have read the Bidder's Manual and confirm that {I am/ we are} fully conversant with the functionality and process.
11. {I/ We} confirm that the Agency and/ or its vendors, shall not be liable and/ or responsible in any manner whatsoever for {my/our} failure to access and bid on the Portal due to loss of internet connectivity, electricity failure, virus attack, problems with the computer, any other unforeseen circumstances etc. before or during the tender process.
12. {I/ We}, hereby confirm that {I/ we} will honour the bids placed by {me/ us} during the tender process.
13. {I/ We} declare that, {I/ we} are not a 'related party' of PACL Limited and/ or its group/ associate companies and/or its director(s), whether past or present, and/ or its promoter(s). In the event, the Committee discovers or is of the opinion that {I/ we} are a 'related party' as aforesaid, the Committee shall be entitled to reject {my/ our} bid and/ or terminate/ cancel the sale and to forfeit the EMD and/ or any other monies deposited by {me/ us}, without notice to {me/ us}.

14. {I/ We} confirm that we have conducted our own investigations and analysis with respect to the Properties, and hereby unconditionally agree and acknowledge that the Committee and its shall not have any liability to any person, including {me/ us}, under any law, statute, rules or regulations or tort, principles of restitution or unjust enrichment or otherwise for any loss, damages, cost or expense which may arise from or be incurred or suffered on account of any information in the Tender Document, including the accuracy, adequacy, correctness, completeness or reliability thereof.

Signature

Name:

Address:

E-mail ID:

Mobile:

ANNEXURE 3:
Technical Terms and Conditions of Tender Process for Sale of Properties

1. Bidders shall have a valid e-mail ID, active mobile telephone number, and valid PAN Card to register with the E-Auction Service Provider.
2. Bidders have to register with the E-Auction Service Provider as per the procedure mentioned in the Bidder's Manual.
3. Only upon verification of the documents submitted specified in Clause 2.8(i) of the Tender Document and confirmation of remittance of EMD will the Technically Qualified Bidders be declared and thereafter, permitted to access the Portal for bidding for the Properties.
4. Bidders should not disclose their User ID as well as password and other material information relating to the bidding to anyone to safeguard its secrecy.
5. Bidders are advised to change the password immediately on receipt thereof.
6. All the documents specified in Clause 2.8(i) of the Tender Document are required to be uploaded on the Portal and the original physical copies thereof shall be provided by the Successful Bidder to the Committee in accordance with the Tender Document.
7. All bids placed are legally valid bids and are to be considered as bids from the Bidder himself. Once the bid is placed, the Bidder cannot reduce or withdraw the bid for whatever reason. If done so, the EMD amounts of all such bidders shall be forfeited.
8. The highest and the latest bid on the tender process shall supersede all the previous bids of the respective Bidders. The Bidder with the highest offer/ bid does not get any right to demand for acceptance of his bid.
9. The Bidder shall be solely responsible for all consequences arising out of the bid submitted by him (including any wrongful bidding) and no complaint/ representation will be entertained in this regard by the Committee. Hence, Bidders are cautioned to be careful to check the bid amount and alter/rectify their bid if required before confirming the bid submitted.
10. Bidders may encounter certain unforeseen problems such as time lag, heavy traffic, and system/ power failure at the Bidder's end. To avoid losing out on bidding because of above-mentioned reasons, it is advised not to wait for the last moment.

**ANNEXURE 4:
Format of Sale Certificate**

No.

Date:

To,

_____ {name of Successful Bidder},
_____ {address of Successful Bidder}.

Sub: Sale certificate with reference to tender process dated _____ {date} for sale of certain properties, details of which are provided as an Appendix I of this letter (the “**Property/ ies**”).

1. The Hon’ble Supreme Court of India has, *vide* order dated February 02, 2016 passed in Civil Appeal Nos. 13301/2015 titled *Subrata Bhattacharya vs. Securities and Exchange Board of India* (“**Order**”), directed the Securities and Exchange Board of India to constitute a committee (the “**Committee**”) under the chairmanship of Hon’ble Shri Justice (Retd) R.M. Lodha, the former Chief Justice of India, for disposing of land/ properties purchased by PACL Limited, including the captioned Property/ies, so that the sale proceeds can be paid to the investors, who have invested their funds in the Company for purchase of the land/ properties.
2. The Committee issued the Notice of Sale dated _____ {date} to commence the tender process for sale of the Property/ies through a tender process platform on an ‘as is where is, whatever there is’ basis.
3. The tender process was conducted in accordance with the tender document for the said Property/ies and _____ {Name of Successful Bidder} was declared as the ‘Successful Bidder’ pursuant to the tender document, having quoted a price bid of _____ {amount}, and thereafter deposited the entire price bid amount in accordance with the Tender Document No. _____ {insert} dated _____ {date}.
4. Accordingly, the Committee is issuing this sale certificate (the “**Sale Certificate**”) to the _____ {insert} for sale of the Property/ies to _____ {insert}.
5. This Sale Certificate is being issued by the Committee in accordance with: (i) the Order; (ii) orders dated April 05, 2016 and July 25, 2016 passed by the Hon’ble Supreme Court of India in Civil Appeal No 13301/2015 together with any other subsequent order(s) that may be passed by the Hon’ble Supreme Court of India in the Civil Appeal No 13301/ 2015 titled *Subrata Bhattacharya vs. Securities and Exchange Board of India* and other connected matters; (iii) provisions of applicable laws; and (iv) the terms and conditions of the tender document/ notice of sale.

For and on behalf of the Justice (Retd.) R.M. Lodha Committee
(In the Matter of PACL Limited)

[Name],
[Designation],

Copy to:

ANNEXURE 5:
Format of Power of Attorney

(To be executed on Stamp Paper of appropriate value and duly witnessed and notarised)

Know all men by these presents, {I/ we}, _____, {partners of _____ {name of partnership firm/ limited liability partnership}/ {trustees of _____ {name of trust}/ on behalf of _____ {name of company/name of society/ name of Governmental Instrumentality }}, do hereby irrevocably constitute, nominate, appoint and authorise _____ {name}, {son/ daughter/ wife} of _____ {name} and presently residing at _____ {address}, and having PAN card number _____ {Insert} as the true and lawful attorney (“**Attorney**”) to do in the name of the {partnership firm/ limited liability partnership/ company/ trust/ society/ Governmental Instrumentality/ consortium} {“**Bidder/ Lead Member**”} and on the {Bidder’s/Lead Member’s} behalf, all such acts, deeds and things as are necessary or required in connection with or incidental to submission of the {Bidder’s/Lead Member’s} bid in response to the Tender Document No. _____ {insert} dated _____ {date} (“**Tender Document**”) for sale of the properties specified thereunder (“**Properties**”) issued by Justice (Retd.) R.M. Lodha Committee (In the Matter of PACL Limited) (“**Committee**”) including but not limited to signing and submission of all applications, affidavits, bids and other documents and writings, and providing information/ responses to the Committee, representing the {Bidder/Lead Member} in all matters before the Committee, and generally dealing with the Committee in all matters in connection with or relating to or arising out of the {Bidder’s/Lead Member’s} bid for the Properties.

AND {I/ we} hereby agree to ratify and confirm and do hereby ratify and confirm all acts, deeds and things done or caused to be done by the Attorney pursuant to and in exercise of the powers conferred by this power of attorney and that all acts, deeds and things done by said Attorney in exercise of the powers hereby conferred shall and shall always be deemed to have been done by the {Bidder/ Lead Member}.

In witness whereof {I/ we}, _____, {partners of _____ {name of partnership firm/ limited liability partnership}/ {trustees of _____ {name of trust}/ on behalf of _____ {name of company/ name of society/ name of Governmental Instrumentality }}, have executed this power of attorney on this _____ {date} day of _____ {month}, _____ {Year}.

For.....
(Signature, name, designation and address)

{under the Common Seal (in case {Bidders/Lead Member} is a company)}

Witnesses:

- 1.
- 2.

{particulars of notarisation}

Accepted

{particulars of authorized person}

Notes:

1. The executant of the power of attorney shall, in case of a company, be a manager, officer or employee of the company duly authorised by the board of directors of the company (a certified copy of the board resolution shall be enclosed with the power of attorney).
2. The executant of the power of attorney shall, in case of a society, be duly authorized by the managing body of the society (a certified copy of which authorisation shall be enclosed with the power of attorney).
3. The executants of the power of attorney shall, in case of a partnership firm, limited liability partnership or trust, be duly authorised by the relevant charter document (a self-certified copy of which charter document shall be enclosed with the power of attorney).
4. In case of a Governmental Instrumentality, the executant of the power of attorney shall be duly authorised in accordance with the governance framework applicable to such entity.

ANNEXURE 6:
Joint Bidding Agreement
[To be submitted only when the Bidder is a Consortium]
(To be executed on stamp paper of the appropriate value)

This joint bidding agreement (“**Agreement**”) is entered into on this _____ {date} day of _____ {month}, _____ {year} amongst:

1. _____, having PAN number _____, a {resident Indian citizen/ non-resident Indian citizen/ Hindu Undivided Family/ Indian Sole proprietorship/ Partnership firm formed under the Indian Partnership Act, 1932/ Limited liability partnership incorporated under the Limited Liability Partnership Act, 2008/ Company incorporated under the Companies Act, 1956/ 2013/ Society registered/ set up under laws of India/ Trust registered/ set up under laws of India/ Governmental Instrumentality}, and having {their/ its} {address/ registered office} at _____ {insert} (hereinafter referred to as the “**Party of the First Part**” which expression shall, unless repugnant to the context include its successors and permitted assigns);
2. _____, having PAN number _____, a {resident Indian citizen/ non-resident Indian citizen/ Hindu Undivided Family/ Indian Sole proprietorship/ Partnership firm formed under the Indian Partnership Act, 1932/ Limited liability partnership incorporated under the Limited Liability Partnership Act, 2008/ Company incorporated under the Companies Act, 1956/ 2013/ Society registered/ set up under laws of India/ Trust registered/ set up under laws of India/ Governmental Instrumentality }, and having {their/ its} {address/ registered office} at _____ {insert} (hereinafter referred to as the “**Party of the Second Part**” which expression shall, unless repugnant to the context include its successors and permitted assigns); and
3. {add additional rows if there are more members in the Consortium}

The above mentioned parties of the FIRST, SECOND, {insert} PART are collectively referred to as the “**Parties**” and severally referred to as a “**Party**”

WHEREAS,

- A. The Justice (Retd) R.M. Lodha Committee (in the matter of PACL Limited) (“**Committee**”) has invited bids (the “**Bids**”) by its Tender Document No. _____ {number} dated _____ {date} (“**Tender Document**”) for sale of the properties specified thereunder (“**Properties**”).
- B. The Parties are interested in jointly bidding for the Properties as members of a Consortium and in accordance with the terms and conditions of the Tender Document; and
- C. It is a necessary condition under the Tender Document that the members of a consortium shall enter into a joint bidding agreement and furnish a copy thereof with their bid.

NOW IT IS HEREBY AGREED as follows:

1. Definitions and Interpretations

In this Agreement, the capitalised terms shall, unless the context otherwise requires, have the meaning ascribed thereto under the Tender Document.

2. Consortium

- 2.1 The Parties do hereby irrevocably constitute a consortium (the “**Consortium**”) for the purposes of jointly participating in the tender process for the Properties.

2.2 The Parties hereby undertake to participate in the tender process only through this Consortium and not individually and/ or through any other consortium constituted for this Properties.

2.3 The Parties do hereby undertake and declare that _____, having PAN number _____, a {resident Indian citizen/ non-resident Indian citizen/ Hindu Undivided Family/ Indian Sole proprietorship/ Partnership firm formed under the Indian Partnership Act, 1932/ Limited liability partnership incorporated under the Limited Liability Partnership Act, 2008/ Company incorporated under the Companies Act, 1956/ 2013/ Society registered/ set up under laws of India/ Trust registered/ set up under laws of India/ Governmental Instrumentality}, and having {their/ its} {address/ registered office} at _____ {insert} (the “**Lead Member**”) shall represent all the members of the Consortium and shall at all times be liable and responsible for discharging the functions and obligations of the Consortium; and that each member of the Consortium shall be bound by any decision, communication, notice, action or inaction of the Lead Member on any matter related to this Agreement and the Committee shall be entitled to rely upon any such action, decision or communication of the Lead Member.

3. Joint and Several Liability

The Parties do hereby undertake to be jointly and severally responsible for all obligations and liabilities relating to the purchase of the Properties and in accordance with the terms of the Tender Document and Sale Certificate.

4. Representation of the Parties

Each Party represents to the other Parties as of the date of this Agreement that this Agreement is the legal and binding obligation of such Party, enforceable in accordance with its terms against it.

5. Termination

This Agreement shall be effective from the date hereof and shall continue in full force and effect until the issuance of the Sale Certificate, in case the Consortium is the Successful Bidder. However, in case the Consortium is either not declared a Technically Qualified Bidder or is not the Successful Bidder, this Agreement will stand terminated upon return of the EMD by the Committee to the Bidder.

6. Miscellaneous

- (i) This Agreement shall be governed by laws of India.
- (ii) The Parties acknowledge and accept that this Agreement shall not be amended by the Parties without the prior written consent of the Committee.

IN WITNESS WHEREOF THE PARTIES ABOVE NAMED HAVE EXECUTED AND DELIVERED THIS AGREEMENT AS OF THE DATE FIRST ABOVE WRITTEN.

Signed, Sealed and Delivered	Signed, Sealed and Delivered
For and Behalf of the First Part	For and Behalf of the Second Part
(Signature)	(Signature)
(Name)	(Name)
(Designation)	(Designation)
(Address)	(Address)

Notes:

1. The executants of the joint bidding agreement shall, in case of a company, be a manager, officer or employee of the company duly authorised by the board of directors of the company (a certified copy of the board resolution shall be enclosed with the joint bidding agreement).
2. The executants of the joint bidding agreement shall, in case of a society, be duly authorized by the managing body of the society (a certified copy of which authorisation shall be enclosed with the joint bidding agreement).
3. The executants of the joint bidding agreement shall, in case of a partnership firm, limited liability partnership or trust, be duly authorised by the relevant charter document (a self-certified copy of which charter document shall be enclosed with the joint bidding agreement).
4. The joint bidding agreement shall be suitably amended in case the number of bidders bidding jointly is more than 2 (two).
5. In case of a Governmental Instrumentality, the executant of the joint bidding agreement shall be duly authorised in accordance with the governance framework applicable to such entity.

ANNEXURE 7:
Power of Attorney for Lead Member of a Consortium
[To be submitted only when the Bidder is a Consortium]

(To be executed on Stamp Paper of appropriate value and duly witnessed and notarised)

Know all men by these presents, that we, being member of a consortium (the “**Consortium**”) interested in bidding for the properties (the “**Properties**”) in response to the Tender Document No. _____ {insert} dated _____ {date} (“**Tender Document**”) issued by Justice (Retd.) R.M. Lodha Committee (In the Matter of PACL Limited) (“**Committee**”):

1. _____, having PAN number _____, being a {resident Indian citizen/ non-resident Indian citizen/ Hindu Undivided Family/ Indian Sole proprietorship/ partnership firm formed under the Indian Partnership Act, 1932/ limited liability partnership incorporated under the Limited Liability Partnership Act, 2008/ company incorporated under the Companies Act, 1956/ 2013/ society registered/ set up under laws of India/ trust registered/ set up under laws of India/ Governmental Instrumentality};
2. _____, having PAN number _____, being a {resident Indian citizen/ non-resident Indian citizen/ Hindu Undivided Family/ Indian Sole proprietorship/ partnership firm formed under the Indian Partnership Act, 1932/ limited liability partnership incorporated under the Limited Liability Partnership Act, 2008/ company incorporated under the Companies Act, 1956/ 2013/ society registered/ set up under laws of India/ trust registered/ set up under laws of India/ Governmental Instrumentality};
3. {add additional rows if there are more members in the Consortium}

(hereinafter collectively referred to as the “**Principals**”) do hereby irrevocably constitute, nominate, appoint and authorise M/s {name of Lead Member}, and having PAN card number _____ {Insert}, being one of the members of the Consortium, as the lead member of the Consortium, and true and lawful attorney of the Consortium (“**Attorney**”) to do in the name of the Consortium and on the Consortium’s behalf, all such acts, deeds and things as are necessary or required in connection with or incidental to submission of the Consortium’s bid in response to the Tender Document, including but not limited to signing and submission of all applications, affidavits, bids and other documents and writings, and providing information/ responses to the Committee, representing the Consortium in all matters before the Committee, and generally dealing with the Committee in all matters in connection with or relating to or arising out of the Consortium’s bid for the Properties.

AND we hereby agree to ratify and confirm and do hereby ratify and confirm all acts, deeds and things done or caused to be done by the Attorney pursuant to and in exercise of the powers conferred by this power of attorney and that all acts, deeds and things done by said Attorney in exercise of the powers hereby conferred shall and shall always be deemed to have been done by the Consortium.

In witness whereof we, the Principals above named, have executed this power of attorney on this _____ {date} day of _____ {month}, _____ {year}.

For.....

(Signature, name, designation and address)

{under the Common Seal (in case Bidder is a company)}

For.....

(Signature, name, designation and address)

{under the Common Seal (in case Bidder is a company)}

Witnesses:

- 1.
- 2.

{particulars of notarisation}

Accepted

{particulars of Lead Member}

Notes:

1. The executants of the power of attorney shall, in case of a company, be a manager, officer or employee of the company duly authorised by the board of directors of the company (a certified copy of the board resolution shall be enclosed with the power of attorney).
2. The executants of the power of attorney shall, in case of a society, be duly authorized by the managing body of the society (a certified copy of which authorisation shall be enclosed with the power of attorney).
3. The executants of the power of attorney shall, in case of a partnership firm, limited liability partnership or trust, be duly authorised by the relevant charter document (a self-certified copy of which charter document shall be enclosed with the power of attorney).
4. The power of attorney shall be suitably amended in case the number of bidders bidding jointly is more than 2 (two).
5. In case of a Governmental Instrumentality, the executant of the power of attorney shall be duly authorised in accordance with the governance framework applicable to such entity.

ANNEXURE 8:
Treatment of Properties Auctioned as a Single Lot

1. Withdrawal of Property/ies Before Bid Due Date

- 1.1 Any one or more Properties may, by way of issuance of an amendment/ corrigendum to this effect, be withdrawn from the tender process, for any reason whatsoever, prior to the last date of uploading of documents specified in Clause 2.8(i) and payment of EMD stipulated in Clause 3.2 of the Tender Document (“**Bid Due Date**”).
- 1.2 In such an event, the Total Reserve Price (and, consequently the amount of the EMD) shall be revised/ adjusted to the extent of the Reserve Price of such withdrawn Property/ies as indicated in **Annexure 1** of the Tender Document.
- 1.3 If the amendment/ corrigendum is issued at least 15 (fifteen) days prior to the Bid Due Date, the Bid Due Date will not be extended.
- 1.4 Where a Bidder has already submitted their EMD prior to issuance of the amendment/ corrigendum, the EMD shall not be refunded or liable to be adjusted, and such EMD shall be treated as the valid EMD submitted by such Bidder and refunded in the manner set out in Clause 2.19 of the Tender Document.
- 1.5 If the amendment/ corrigendum is issued on the date which is 15 (fifteen) days prior to the Bid Due Date or later, the Bid Due Date shall be extended up to the date which is 15 (fifteen) days from the date of the amendment/ corrigendum.

An illustrative example of such adjustment of Reserve Price and EMD Amount is depicted below:

Table 1: Illustrative Example of Reserve Prices and EMDs as on date of Tender Publication

Sl. No.	MR No.	Reserve Price (Rs.)	EMD Amount (Rs.)
1	MR123_17	3,50,000	35,000
2	MR124_17	7,00,000	70,000
3	MR125_17	1,25,600	12,560
4	MR126_17	10,00,500	1,00,050
5	MR127_17	7,86,600	78,660
6	MR128_17	7,62,500	76,250
7	MR129_17	9,77,600	97,760
8	MR133_17	18,85,700	1,88,570
9	MR134_17	1,17,800	11,780
10	MR150_17	4,08,300	40,830
11	MR160_17	2,20,200	22,020
	Total	73,34,800	7,33,480

Once the Committee withdraws specific properties a corrigendum to the same effect shall be published and the “Total Reserve Price” and “Total EMD Amount” shall be reduced and notified via the corrigendum. An illustration of such reduction is provided below:

Table 2: Illustrative Example Reserve Prices and EMDs after withdrawal of specific properties

Sl. No.	MR No.	Reserve Price (Rs.)	EMD Amount (Rs.)
1	MR123_17	3,50,000	35,000
2	MR124_17	7,00,000	70,000
3	MR125_17	1,25,600	12,560
4	Dropped	NA	NA
5	MR127_17	7,86,600	78,660
6	MR128_17	7,62,500	76,250
7	MR129_17	9,77,600	97,760
8	Dropped	NA	NA
9	MR134_17	1,17,800	11,780
10	MR150_17	4,08,300	40,830
11	MR160_17	2,20,200	22,020
	Total	44,48,600	4,44,860

2. Withdrawal of Properties after Bid Due Date but Before Date of Online Tender Process

- 2.1 In the event any one or more Properties are proposed to be withdrawn from the tender process, for any reason whatsoever, after Bid Due Date but before the date of online tender process, the Bidders shall be informed about the revised list of properties and revised Reserve Price, at least 5 (five) working days prior to the date of live e-auction.
- 2.2 Each Bidder who is willing to participate in live e-auction of the revised list of Properties, will mandatorily have to confirm via providing a signed undertaking for the same. The format of the undertaking will be provided by the Committee along with the intimation of revised list of Properties.
- 2.3 Only those Bidders who provide the undertaking within the stipulated timeframe will be allowed to participate in the live e-auction of the revised list of Properties.

3. Withdrawal of Properties after the Date of the Online Tender Process but before the Issuance of Sale Certificate

- 3.1 In the event any one or more Properties are to be withdrawn from the tender process, for any reason whatsoever, after the date of online tender process but before the Issuance of Sale Certificate, the entire tender process may, at the sole discretion of the Committee, be cancelled, in which case the EMDs of all the Bidders, and any amounts furnished by the Successful Bidder shall be refunded.
- 3.2 Alternatively, the Successful Bidder may, at the sole discretion of the Committee, be given an option to proceed with purchasing the Lot after removal of the withdrawn Properties, subject to the highest price bid submitted by such Successful Bidder being reduced pro rata to the extent of the withdrawn Properties (the *pro rata* reduction being undertaken as per the Reserve Prices of such Properties as specified in **Annexure 1** of the Tender Document). It is clarified that, in such an instance, the EMD submitted by the Successful Bidder shall not be liable to be refunded, and shall be adjusted in full (without any reduction) as set out in Clause 2.14(i).

An example using the information in Table 1 and Table 2 is provided below.

- a. Let us assume for the purposes of this example that the H1 Bid is Rs. 95,00,000
- b. Let us also assume that properties listed under Sl. No. 4 and Sl. No. 8 are withdrawn by the Committee after the conclusion of the e-auction process.
- c. Thus, the revised H1 Bid value as computed by the Committee will be as follows:

Table 3: Revised H1 Bid Value Calculation

Sl. No.	MR No.	Reserve Price (Rs.)	Share in Reserve Price	Allocated H1 Bid Value (Rs.)	Revised H1 Bid Value Payable (Rs.)
1	MR123_17	3,50,000	4.77%	4,53,318	4,53,318
2	MR124_17	7,00,000	9.54%	9,06,637	9,06,637
3	MR125_17	1,25,600	1.71%	1,62,677	1,62,677
4	Dropped	10,00,500	13.64%	12,95,843	-
5	MR127_17	7,86,600	10.72%	10,18,801	10,18,801
6	MR128_17	7,62,500	10.40%	9,87,587	9,87,587
7	MR129_17	9,77,600	13.33%	12,66,183	12,66,183
8	Dropped	18,85,700	25.71%	24,42,350	-
9	MR134_17	1,17,800	1.61%	1,52,574	1,52,574
10	MR150_17	4,08,300	5.57%	5,28,828	5,28,828
11	MR160_17	2,20,200	3.00%	2,85,202	2,85,202
	Total	73,34,800	100.00%	95,00,000	57,61,807